



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/193/2021	THE PUNJAB NATIONAL BANK AND 3 ORS. Versus CHITTA RANJAN DAS B		MR. P K MEDHI MR. S K TALUKDAR
2	ITA/11/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH
3	WA/13/2022 FIXED	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
4	WA/155/2022 FIXED	BINODINI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, FINANCE
5	WA/208/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA MR P K GOSWAMI MS JURI HAZARIKA	SC, SEC. EDU.
6	WA/205/2022	HASSINA DILRUBA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. A DEKA MS JURI HAZARIKA	SC, SEC. EDU.
7	WA/237/2022 CAVT. NO.06652/022, FIXED, CAVT./665/2022	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR

8	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
9	WA/242/2022 FIXED	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
10	WA/362/2022 FIXED	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM SC, REVENUE
11	WA/385/2022 CAVT. NO.13192/022, FIXED, CAVT./1319/2022	FOOD CORPORATION OF INDIA AND 3 ORS. Versus BIKASH KUMAR MORE	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAİN FOR CAVEATOR
12	WA/392/2022 FIXED	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	SC, NRL
	WITH I.A.(Civil)/3768/2022 in WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI	SC, NRL
13	WA/396/2022 FIXED	NAREN DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS S GOSWAMI	GA, ASSAM SC, REVENUE
14	Mat.App./2/2023	AJAY DAS Versus NITUMONI KALITA	MR H K DAS MR. U PATHAK DIKSHITA DEKA MR N K SARMA	
15	Mat.App./7/2023	NUPUR CHANDRA BHUYAN Versus PRANITA KALITA	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
16	WA/16/2023	SUMAN AHMED Versus THE UNION OF INDIA AND 5 ORS .	MR. Y S MANNAN MS N DEKARAJA	SC, I O C
17	WA/18/2023	PURSHOTTAM GAGGAR Versus DYNA ROOF PRIVATE LTD. AND 5 ORS.	MR. P BORA MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA	SC, PNB
ORDERS				
18	Mat.App./24/2016 FIXED	SRI CHIRA KUMAR BORDEWA Versus SMTI RUNU BORA	MR.S C BISWAS MS.J BORAH	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA
19	Mat.App./32/2016 FIXED, WITH LCR	SRI AMU SAIKIA Versus SMTI DEBASHREE JYOTI	MR.M GOSWAMI MR. A CHAMUAH MS M DAS MR.P P BORTHAKUR MR.C P SHARMA MR.K OJHA	MR. P SAIKIA
20	Mat.App./9/2017 FIXED, WITH LCR	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MR G P BHOWMIK MR D KALITA MS.P CHETIA	MS. R D MOZUMDAR
	WITH I.A.(Civil)/499/2017 in Mat.App./9/2017	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MRG P BHOWMIK MS.P CHETIA	

21	Mat.App./22/2019 WITH LCR	SRI GHANA KANTA KATAKI Versus SMTI. ARUNA BORAH	MR. D MOZUMDER MR. S BISWAS	N BAISHYA MR G CHOUDHURY
22	I.A.(Civil)/819/2020 FIXED, WITH WA/304/2014 (D/O) in Review.Pet./2287/2020 WITH Review.Pet./2287/2020 (Filing Number)	THE STATE OF ASSAM AND ANR Versus JYOTI BARUAH AND 8 ORS. THE STATE OF ASSAM AND ANR Versus JYOTI BARUAH AND 8 ORS	SC, ELEM. EDU MR. D SAIKIA MR. P N GOSWAMI SC, EDU	
23	Mat.App./12/2022 FIXED, WITH LCR	NIJARA KALITA DEKA Versus DINESH KALITA	MS. N M DEKA	MR. M K SARMA MR G DAS B KRISHNA
24	Mat.App./16/2022 FIXED	MADHURJYA BHATTACHARYYA Versus PARIPUNA BARUAH @ PARIPURNA BHATTACHARYYA	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
25	Mat.App./19/2022 CAVT. NO.04492/022, FIXED, CAVT./449/2022, WITH LCR WITH I.A.(Civil)/1917/2022 in Mat.App./19/2022	SARASWATI (PAUL) KARMAKAR Versus BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY MR B K KAR (r-1) MR. M DASGUPTA (r-1) MD S ALI (r-1) FOR CAVEATOR
26	Mat.App./48/2022 FIXED	SARASWATI (PAUL) KARMAKAR Versus BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY FOR CAVEATOR
27	Mat.App./48/2022 FIXED	JITENDRA KUMAR NATH Versus DIPA NATH	MR D C NATH MR G BHARADWAJ MR B DEORI	
27	WA/69/2022	STAMP VENDORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. B C DAS MR. S DUTTA MS. I DAS	GA, ASSAM SC, FINANCE
28	WA/363/2022 FIXED	RANJAN TAMULI Versus HARESH CHANDRA SARMAH AND 5 ORS. F	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	SC, SEC. EDU. MR. A DEKA
29	I.A.(Civil)/2604/2022 FIXED in WA/10074/2022 WITH WA/10074/2022 (Filing Number)	MANGAL ALI KHAN AND 2 ORS. Versus MANARANJAN MANDAL AND 15 ORS.	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, CO OP GA, ASSAM
29	I.A.(Civil)/3511/2022 in WA/360/2022 WITH WA/360/2022	MANGAL ALI KHAN AND 2 ORS. Versus MANARANJAN MANDAL AND 15 ORS. E	MR. P K ROYCHOUDHURY	
30	I.A.(Civil)/3511/2022 in WA/360/2022 WITH WA/360/2022	AMITAV PAUL AND ANR. Versus THE STATE OF ASSAM AN 6 ORS.	G UDDIN MS. P ADHIKARI	SC, CO OP
30	I.A.(Civil)/3511/2022 in WA/360/2022 WITH WA/360/2022	AMITAV PAUL AND ANR. Versus THE STATE OF ASSAM AN 6 ORS.	G UDDIN MR H I CHOUDHURY MS. P ADHIKARI	MR. B C DAS (R-6,7) MR. S H RAHMAN (R-6,7) MR J ABEDIN (R-6,7) SC, CO OP
31	I.A.(Civil)/191/2023 in ITA/5108/2020 WITH ITA/5108/2020 (Filing Number) WITH I.A.(Civil)/5246/2020 (Filing Number)	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED (D) PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED (D)	MR. S SARMA MR. R S MISHRA	
32	I.A.(Civil)/193/2023 in ITA/5106/2020	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	

WITH
ITA/5106/2020
(Filing Number)

PR. COMMISSIONER OF INCOME TAX
Versus
M/S NUMALIGARH REFINERY LIMITED (E)

WITH
I.A.(Civil)/5241/2020
(Filing Number)

PR. COMMISSIONER OF INCOME TAX
Versus
M/S NUMALIGARH REFINERY LIMITED (E)

HEARING

33	WA/411/2013 FIXED	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN MS.A KALITA MR.B K BORA MR.M R ISLAM
	WITH MC/3593/2013 in WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM
34	Mat.App./49/2017 FIXED, WITH LCR	SRI RANJAN BARUAH Versus SMTI SHRAVANI KHOUND BARUAH	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
35	Mat.App./42/2019 FIXED, WITH LCR	SRI PRASENJIT KUMAR CHOUDHURY Versus SMTI. NAMITA DEVI	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. R PHUKAN
36	WA/50/2022 FIXED, CAVT./1035/2019	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
37	WITH WA/323/2021	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM
38	WA/110/2022 FIXED	MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS .	MR. S K MEDHI	SC, HIGHER EDU MRS. R DEVI (r-6) MR. J LASKAR (R-5) MR F Z MAZUMDER (r-6) MR R DAS

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023

14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



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BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/383/2022	REGIMA KHATUN Versus KAMAL KUMAR BAISHYA, ACS AND 2 ORS.	MS. S MEDHI MS. A GOGOI	
2	Cont.Cas(C)/395/2022	PIR MOHAMMAD CHOUDHURY Versus KAMAL KUMAR BAISHYA AND 2 ORS. (D)	MS. S MEDHI	
3	Cont.Cas(C)/651/2022 FIXED	SIDDIQUE ZAKIRUZ ZAMAN Versus SHADULLA KHAN, AES	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, SEC. EDU.
4	Cont.Cas(C)/690/2022 FIXED	TARUN CHANDRA CHUTIA Versus SURANJANA SENAPATI	MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU MR B KAUSHIK SC, SSA
5	Cont.Cas(C)/739/2022	UPJAN BEWA @ RUPJAN BEWA Versus DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
6	Cont.Cas(C)/740/2022	DEBO MALI Versus KURTHI JALLI AND ANR	MS. R KALITA MS N BORDOLOI	
7	Cont.Cas(C)/762/2022	ISMAIL ALI MAZUMDER Versus ALOK KUMAR AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	
8	Cont.Cas(C)/32/2023 FIXED	MASUMA AHMED Versus SURANJANA SENAPATI	MR. M R KHANDAKAR	SC, ELEM. EDU
9	Cont.Cas(C)/33/2023 FIXED	SHAJAHAN ALI MONDAL Versus SURANJAMA SENAPATI, ACS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU
10	Cont.Cas(C)/46/2023	PANKAJ KALITA Versus ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	
ADMISSION				
11	Arb.P./25/2022	M/S HCC DSD VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR H GUPTA SC, RAILWAY
12	Arb.P./28/2022	PRADIP CHOUDHURY Versus UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.

ORDERS

13	Cont.Cas(C)/752/2019 FIXED	FATEMA KHATUN AND ANR. Versus PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MR R BARUAH MS S A KHALIFA	MR. D SAIKIA MR. D SAIKIA MR. R K D CHOUDHURY MR. P N SHARMA MR. S BORA MR. B GOGOI MR. K GOGOI MS. L DEVI MR P NAYAK
14	Review.Pet./15/2020 WITH WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
15	Arb.P./25/2021	M/S B N SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
16	Cont.Cas(C)/142/2021 FIXED	ARUN SAIKIA Versus PREETOM SAIKIA AND ANR	MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MS. P K DEVI MR K BISWAKARMA MS B DEVI MR H J SAIKIA MR. S. J. SARKAR	MR. D SAIKIA MR. N J KHATANIAR MR. K K DUTTA
	WITH I.A.(Civil)/1897/2022 in Cont.Cas(C)/142/2021	ARUN SAIKIA Versus PREETOM SAIKIA AND 2 ORS.	MRS P RAI MR H BEZBARUA	SC, EDU
17	Review.Pet./154/2022 WITH WP(C)/5042/2018 (D/O)	THE STATE OF ASSAM AND ANR Versus ARUN CHANDRA SAIKIA .	MR. N J KHATANIAR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR
18	Cont.Cas(C)/201/2022 B/O	MAHENDRA NATH MAHANTA AND ANR Versus SURANJANA SENAPATI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
19	Cont.Cas(C)/572/2022 B/O	PINKU DAS Versus DR. BIJOYA CHOUDHURY	MR M J QUADIR	
20	I.A.(Civil)/66/2023 WITH Arb.P./11/2022 (D/O) in Arb.P./11/2022	MANI SHANKAR DAS, Versus DEBABRATA BORDOLOI ,	MR. SAILENDRA DEKA MS. J BORO	MR P J DUTTA

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15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,27th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/430/2021	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
2	WP(C)/692/2021	RAMEN SIL AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A ALI MR. S ISLAM MS A HUSSAIN MR. Y ALI	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
3	WP(C)/697/2021	NISHA RANI ROY AND 19 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR A ALI MR. Y ALI	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
4	WP(C)/1967/2022	PURNA KANTA PEGU Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARMAN MS. R SALOI T TIMUNGPI	SC, ELEM. EDU GA, ASSAM
WITH				
5	WP(C)/2024/2022	NIJUMONI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R P HAZARIKA MR P P MEDHI MR M J DEURI	SC, EDU
6	WP(C)/3317/2022	ZAKIR HUSSAIN BEG AND 67 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, FINANCE SC, EDU
7	WP(C)/3923/2022	RANJAN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/6596/2022	SMTI. CHARU KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER N ALAM M. BORUAH	SC, ELEM. EDU SC, FINANCE
9	WP(C)/7431/2022 FIXED	DULAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
10	WP(C)/7955/2022 FIXED	DILOWARA PARVEEN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, ELEM. EDU GA, ASSAM

11	WP(C)/8212/2022 FIXED	SHRI RITURAJ GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M DAS	SC, ELEM. EDU GA, ASSAM
12	WP(C)/64/2023	DULEN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR MR. P KONWAR R L CHUTIA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/228/2023 FIXED	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 4 ORS	MR. B J GHOSH ANACLATAS AHMED	SC, N C T E
14	WP(C)/322/2023	BISWA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, SEC. EDU. SC, N C T E
15	WP(C)/323/2023	DURLAV RAJKHOWA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH N AHMED	SC, HIGHER EDU GA, ASSAM
16	WP(C)/332/2023	SIRAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
17	WP(C)/371/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. GA, ASSAM
18	WP(C)/374/2023	BISHAL NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU. GA, ASSAM
19	WP(C)/383/2023	JUNMONI PHUKAN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	SC, ELEM. EDU SC, SSA
20	WP(C)/384/2023	ABDUR REZZAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN MS J YESMIN	SC, SEC. EDU. GA, ASSAM
21	WP(C)/387/2023 B/O	SHAIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D A KAIYUM MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, EDU
22	WP(C)/393/2023 B/O	NIVA RANI TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. A GOSWAMI	SC, SEC. EDU. MR. P J PHUKAN SC, G U
23	WP(C)/397/2023 CAVT. NO.15312/022,	MONIR UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, SEC. EDU. GA, ASSAM MR. D A KAIYUM FOR CAVEATOR
<u>ORDER (STAY VACATING)</u>				
24	I.A.(Civil)/141/2023 B/O in WP(C)/3354/2022 WITH WP(C)/3354/2022	TAHMINA KHAN Versus NUR HOSSAIN AND 6 ORS. NUR HOSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. M H LASKAR SC, ELEM. EDU MR. D A KAIYUM (R7) MR. N ISLAM (R7) MR. M S MONDAL (R7)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
25	I.A.(Civil)/3486/2022 B/O in WP(C)/5258/2022 WITH WP(C)/5258/2022	MITALI SONOWAL, Versus BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA AND 3 ORS. BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR D BARMAN MR. S K DAS MR R KARIM MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D DAS	SC, SEC. EDU. SC, SEC. EDU.
26	I.A.(Civil)/168/2023 in Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND 8 ORS	MS. A HUSSAIN MR R ISLAM	SC, EDU

WITH

Cont.Cas(C)/376/2020

RATAN CHANDRA SHIL AND 2 ORS.

Versus

PREETAM SAIKIA AND 6 ORS.

MR. U K NAIR
MS. A HUSSAIN
MR R ISLAM
SC, EDUMR. D SAIKIA
MR S M T CHISTIE
MS. P CHAKRABORTY
MS. N BORDOLOI
SC, F.DEPTT.**ADMISSION**

27	WP(C)/4074/2016	UTTAR KAMPITH MAHAVIDYALAYA SR. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D C K HAZARIKA MS.J KALITA	SC, HIGHER EDUCATION
28	WP(C)/4082/2016	SMT. TUTU ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.D CHAKRABORTY MR.S R BORUAH	SC, SECONDARY EDUCATION
29	WP(C)/3424/2017	DALI DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM SC, ELEMENTARY EDUCATION
30	WP(C)/7707/2017	DR. SHANKARANANDA JHA Versus THE STATE OF ASSAM and 5 ORS.	MR.R KALITA MR.R SALOI MS.D BURAGOHAIN MRS.J M KONWAR	SC, HIGHER EDU N GOGOI MR. K KALITA MR. K KALITA MR. A CHAMUAH MR. H KAKATI SC, U G C
31	WP(C)/1305/2019 FIXED	SHAHNAZ BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU SC, SSA
32	WP(C)/5959/2019 FIXED	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
33	WP(C)/5426/2020	AKHERUL ISLAM SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
34	WITH WP(C)/1671/2020	ABDUL LATIF BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MS A YESMIN	SC, ELEM. EDU MR A CHANDRAN FOR CAVEATOR
35	CAVT. NO. 0194/2020 WP(C)/2677/2021 B/O	MAHENDRA NATH MAHANTA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, ELEM. EDU SR. GA, ASSAM
36	WP(C)/2734/2021	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, ELEM. EDU
37	WP(C)/3597/2021 FIXED	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
38	WP(C)/5578/2022 FIXED	MD. MAINUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. GA, ASSAM MS M DAS (R6) MR. P SAIKIA (R-5)
39	WP(C)/6459/2022 B/O	DR. ANIRVANA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. GA, ASSAM MS S DASGUPTA (r-5,6)
40	WP(C)/7132/2022 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU SC, SSUHS SC, HEALTH

ORDERS

41	Review.Pet./115/2019 WITH WP(C)/60/2017 (D/O)	BHADRA KANTA SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MS A DAS MS. D SHARMA	SC, SEC. EDU.
42	Cont.Cas(C)/176/2019 WITH Review.Pet./7/2022 (D/O), WP(C)/1728/2015 (D/O)	ALAKA KALITA Versus SANJIB BHUYAN and ORS.	MRS R DEKA MR B DAS	MR. D SAIKIA (R-2) MR J ABEDIN MR. D MOZUMDER MR. N J KHATANIAR (R-2) MR. N SARMA MS K DAS (R-2)
43	Review.Pet./185/2019 in WP(C)/7377/2019 (D/O)	SRI BHASKAR PRATIM BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR G PHUKAN MR. T DEORI	GA, ASSAM SC, HEALTH
44	Review.Pet./37/2021	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	SC, SEC. EDU. MS. P CHAKRABORTY	MR A R BHUYAN
	WITH WP(C)/7099/2015	ABU BAKKAR SIDDIQUE and 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRA R BHUYAN	SC, SECONDARY EDUCATION
46	WP(C)/7300/2021	GUNJAN KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. D GOGOI	SC, HIGHER EDU MR. M KHAN (r-4,5,6) MR. N J KHATANIAR (R-7) MR. J RAHMAN (r-4,5,6) MR D GOGOI (R-8) MR R ISLAM (r-4,5,6) SC, G U
	WITH I.A.(Civil)/462/2022 in WP(C)/7300/2021	GUNJAN KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. D GOGOI	SC, HIGHER EDU SC, HIGHER EDU
47	Review.Pet./20/2022 WITH WP(C)/4859/2020 (D/O)	STATE OF ASSAM Versus NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	
48	I.A.(Civil)/2994/2022 in Cont.Cas(C)/608/2020	ON THE DEATH OF SAMSUL ISLAM CHOWDHURY HIS LEGAL HEIRS MAJEDA KHATUN AND 4 ORS. Versus PRITOM SAIKIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. N J KHATANIAR
	WITH Cont.Cas(C)/608/2020	SAMSUL ISLAM CHOWDHURY Versus PRITOM SAIKIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. P K BORAH MR. N J KHATANIAR MS. N PHUKAN (R-1)
49	WP(C)/3983/2022 B/O	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 5 ORS	MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU MR B GOGOI, SC, SSA, ASSAM (R-6)
50	WP(C)/6262/2022 FIXED	MD. AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. A TALUKDAR S BORA	SC, SEC. EDU. MR. P K ROYCHOUHDURY (R-4) MR. N G KUNDU (R-4)
	WITH Cont.Cas(C)/782/2022	MD. AHEDUL HUSSAIN Versus BIJOYA CHOUHDURY AND 3 ORS	MS. A TALUKDAR S BORA	SC, SEC. EDU. MR S M T CHISTIE
		HEARING		
52	WP(C)/127/2016 FIXED	CHANDRA KANTA RAJBONGSHI Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUHDURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.
53	WP(C)/3489/2020 B/O	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MR. R RAJKHOWA	SC, SEC. EDU. MRS. R DEVI MR F A LASKAR MR. D H MOZUMDER

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2298/2021	DAVID BASUMATARY AND 13 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K KONWAR MR A DEY MR M P GOSWAMI	MRS. R DEVI ASSTT.S.G.I.
2	WP(C)/6823/2021	BHASKAR BHUYAN AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M GOSWAMI MR. K KONWAR MR A DEY	ASSTT.S.G.I.
3	WP(C)/7556/2022	MOHITON KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM
4	WP(C)/8197/2022	BABUL DUTTA Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, APDCL
5	WP(C)/8284/2022	AHIDUL ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
6	WP(C)/372/2023	DEWAN JEHERUL BASHED Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARMAH S. J. SAHARIAH	GA, ASSAM
7	WP(C)/382/2023	SIMA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
8	WP(C)/385/2023	DURLOV DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, GHC SR. GA, ASSAM
9	WP(C)/386/2023	AMINUL ISLAM@HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARMAH S. J. SAHARIAH	GA, ASSAM
10	WP(C)/391/2023	ROUSHANARA AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM

ADMISSION

11	WP(C)/381/2015	SUMIT PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	DR. B AHMED (r-4) MS. D S NEOG (SC, CO- OPERATION DEPTT.) MR. N HAQUE (R-5,6) MR. A K AZAD (r-4) MR M HUSSAIN (R-5,6)
12	WP(C)/4957/2015	DIPMANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.G GOSWAMI MR.M PHUKAN MRK K DAS MR.D MAHANTA MR.S PHUKAN	DR.B AHMED GA, ASSAM(R1,2,3,5) MR.P ROY SC, IRRIGATION(R4) MRS.B HAZARIKA
13	WP(C)/1104/2017	DHANJIT KR. GAYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.U SARMA MS.N SHYAMAL MR.M P SARMA MS.P BORGOHAIN	GA, ASSAM MR.S P DAS SC, DE & CT SC, LABOUR and UNEMPLOYMENT
14	WP(C)/5755/2017	UDOI KUMAR BARUAH Versus THE STATE OF ASSAM and 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. P BORGOHAIN	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/4447/2018	GUNADHAR DAS @ GUNA DAS Versus STATE BANK OF INDIA AND 4 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	MRS. L SHARMA MRS. L SHARMA MR S S SHARMA MR. B J MUKHERJEE
16	WP(C)/7511/2018	RITA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM SC, FINANCE
17	WP(C)/5340/2019	DOLI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J C CHAUDHURY MR. D BAISHYA	GA, ASSAM SC, FOREST
18	WP(C)/6562/2019	NILAKSHI MEDHI Versus THE NATIONAL HEALTH MISSION AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	SC, NHM
19	WP(C)/6733/2019	SURESH KAMAL DEKA Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MR. W RAHMAN MS. J PATHAK	GA, ASSAM
20	WP(C)/3299/2020 FIXED	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/2373/2022 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
21	WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
22	WP(C)/4376/2020 FIXED	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM
23	WP(C)/916/2021	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	MR. R R Gogoi SC, FOREST

	WITH I.A.(Civil)/1750/2021 in WP(C)/916/2021	SMT NIRAMONI BURAGOHAJN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST
	WITH I.A.(Civil)/1625/2022 in WP(C)/916/2021	NIRAMONI BURAGOHAJN Versus THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, FOREST
24	WP(C)/5090/2021 FIXED	BIKASH RAJBONGSHI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
25	WITH WP(C)/5310/2021	JONALI MALAKAR AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
26	WP(C)/6262/2021 B/O	GO-002092W RAM MILAN Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	ASSTT.S.G.I.
27	WP(C)/6659/2021 FIXED	BIYESH KHETRAPAL @ BIYESH BAURI Versus OIL AND NATURAL GAS CORPN. LTD. AND ANR.	MR D TALUKDAR	MR S CHAKRABORTY (R-1) MR S BHUYAN (R-2) MR. A MOBARAQUE
28	WP(C)/1785/2022 FIXED	SURAJIT BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
29	WITH WP(C)/482/2022	ATIQUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D. MR. D J DAS
30	WITH WP(C)/597/2022	ABDUL KARIM Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS N GAUTAM	SC, P AND R.D.
31	WITH WP(C)/1543/2022	AMANUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, P AND R.D.
32	WP(C)/2143/2022 B/O	MATIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
33	WP(C)/3974/2022 B/O	SABINA AHMED AND 225 ORS. Versus THE DIRECTOR GENERAL AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR A CHAKRABORTY MS N NEWME	MR J P DAS SC, AAU
34	WP(C)/5353/2022	DIPEN KUMAR Versus THE STATE OF ASSAM AND 2 ORS	B KUMAR MR. S UPADHAY	GA, ASSAM SC, PWD
35	WP(C)/7130/2022 FIXED	BISHWAJIT TIWARY AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. S SHARMA MS. P TALUKDAR	MR. S K MEDHI DY.S.G.I.
36	WITH WP(C)/7055/2022	BISWAJIT NATH AND 31 ORS Versus THE UNION OF INDIA AND 5 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	MR. S K MEDHI SC, RAILWAY
37	WITH WP(C)/7202/2022	MD. SALAUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. S K MEDHI SC, RAILWAY
38	WITH WP(C)/7228/2022	MANOJ KR. DAS Versus THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	MR. S K MEDHI DY.S.G.I.

39	WITH WP(C)/7534/2022	FARUK FARIJUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	MR. S K MEDHI DY.S.G.I.
ORDERS				
40	WP(C)/4563/2021	DR. MANINDRA NATH RAY Versus ASSAM AGRICULTURAL UNIVERSITY AND 4 ORS	MR S BORTHAKUR MR H P NEPAL	MS. R GOGOI (r-5) MR B CHOUDHURY (r-5) MR. R BORA (r-5) SC, AAU
41	Cont.Cas(C)/37/2022	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA Versus MONALISA GOSWAMI AND 3 ORS.	MR B M DEKA MS D MAHANTA	MR. A GAYAN (r-3)
42	Cont.Cas(C)/151/2022	NAGENDRA MAIBONGSA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
43	Cont.Cas(C)/152/2022	SARSING TERON Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MRS. R S DEURI MS T WAPANGLA MS. M DAS MS. M DAS
44	Cont.Cas(C)/153/2022	SARTHE TERON Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
45	Cont.Cas(C)/155/2022	SUSANTA NUNISA @ SUSHANTA NUNISA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
46	Cont.Cas(C)/157/2022	TONGKHOPAU KUKI Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
47	Cont.Cas(C)/163/2022	PULIN RONGPI Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
48	Cont.Cas(C)/186/2022	HARSING RONGPHER Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
49	Cont.Cas(C)/426/2022 FIXED	NITYANANDA RABHA Versus PABITRA RAM KHAUND AND 3 ORS.	MR. T DEURI MRS. R S DEURI J RABHA MS T WAPANGLA MR D KALITA	
50	WP(C)/3761/2022	BINOD SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	GA, ASSAM
51	WP(C)/5400/2022 FIXED	NILOTPAL DAS AND 32 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
52	WITH WP(C)/5337/2022	SMT. SWEATA KRISHNATREYA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD
53	WITH WP(C)/5355/2022	ABHILASHA MAHANTA AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
54	WITH WP(C)/5495/2022	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD

55	WITH WP(C)/5840/2022	RUPAM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
56	WP(C)/7314/2022 FIXED	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM
57	WITH WP(C)/6617/2021	SAHIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED MD M RAHMAN	GA, ASSAM
58	WP(C)/17/2023 FIXED	CHAKRESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH MR B PAUL	GA, ASSAM SC, REVENUE
59	I.A.(Civil)/21/2023 WP(C) 8028/2022(D/O) in WP(C)/8028/2022	MONJUR ELAHI MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S PHUKAN	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 8

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/962/2018 WITH LCR	JAYNAL ABEDIN Versus THE UNION OF INDIA	MR. S HOQUE MR. M DEKA MS. S N RENGMA	SC, NRC ASSTT.S.G.I.
2	WP(C)/1017/2018 WITH LCR	JADAB BISWAS @ JADAB CHANDRA BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. A T SIKDER MR. K ISLAM MR. B HUSSAIN	ASSTT.S.G.I.
3	WP(C)/3502/2019 WITH LCR	NOBIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/3752/2019 WITH LCR	ABDUL KADER @ ABDUL KADER SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. N ALAM R K MR. A RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/3808/2019 WITH LCR	CHANDRA BHANU NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/3815/2019	MAMONI BAIDYA Versus UNION OF INDIA AND 5 ORS	MR G P BHOWMIK MRS. M HORE MS. M KALITA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
7	WP(C)/3822/2019	SARASWATI CHETRY Versus THE UNION OF INDIA AND 5 ORS	MR. T CHUTIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/3823/2019 WITH LCR	DINESH CHANDRA BHOWMIK @ DINESH BHOWMIK @ DINESH CHANDRA BAISHYA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS. S F MAITAI MS J BORAH MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/3856/2019 WITH LCR	NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/3922/2019	MILAN PAUL Versus THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/3953/2019 WITH LCR	TUSHTABHAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARMAH MR. A S ROY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/3972/2019 WITH LCR	JAHANARA BEGUM @ JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. S F MAITAI MS A BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/3976/2019 WITH LCR	NURUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MS R BISWAS MR. D P MANDAL MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/3984/2019 WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. P C DEY MS P BARMAN MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/3994/2019 WITH LCR	MINATI MANDAL Versus THE UNION OF INDIA AND 6 ORS.	MR. N. SARKAR MR P. K. BASU	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/4057/2019 WITH LCR	BINA NATH BORO Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/377/2023	MD SAN MIYA@CHAND MAMUD Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

18	WP(C)/473/2018 WITH LCR	HAZERA KHATUN Versus THE STATE OF ASSAM	GA, ASSAM SC, NRC MR. S A AHMED SC, ECI SC, FT	ASSTT.S.G.I.
19	WP(C)/487/2018 WITH LCR	ALA UDDIN Versus THE UNION OF INDIA	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	ASSTT.S.G.I.
20	WP(C)/491/2018 WITH LCR	KULSUMA BEGUM Versus THE UNION OF INDIA	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/498/2018 WITH LCR	SARBHANU BEGUM Versus THE UNION OF INDIA	MR. A R SIKDAR MR. M H TALUKDAR MR. A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
22	WP(C)/500/2018 WITH LCR	FULMALA KHATUN Versus THE UNION OF INDIA	MR. B BANERJEE MR. D F A AHMED MR. J LASKAR	ASSTT.S.G.I.

23	WP(C)/501/2018 WITH LCR	RITA RANI DAS @ DIPALI RANI DAS Versus THE UNION OF INDIA	MS. S NAZRIN MR. Z ALAM MR. S ISLAM MR A HAWARI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
24	WP(C)/638/2018 WITH LCR	KUDDUS ALI Versus THE UNION OF INDIA AND ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
25	WP(C)/663/2018 WITH LCR	ABDUL RASHID Versus THE UNION OF INDIA	MR. A R SIKDAR MR N AHMED MR A ALI	ASSTT.S.G.I.
26	WP(C)/675/2018 WITH LCR	ABDUL HANIF Versus UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
27	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH			
28	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
	WITH			
29	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
30	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
	WITH			
31	W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
		ORDERS		
32	PIL/7/2014 FIXED	JOYDEB DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.R K D CHOUDHURY MR.S P DEKA MR. M K SHARMA MRS.D SHARMA MS.L DEVI MS. S S SAIKIA MR.B KALITA MR G DAS	GA, ASSAM(R-1-3) MR.R DUBEY(R-4 -7) SC, FINANCE
	WITH MC/1705/2014 in PIL/7/2014	THE COMMISSIONER OF TAXES, ASSAM Versus JOYDEB DAS	MR.S P DEKA MRS.D SHARMA MR.B KALITA	GA, ASSAM MR.R DUBEY SC, FINANCE
33	PIL/1/2023 FIXED	BALEN BAISHYA Versus THE STATE OF ASSAM AND 36 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM SC, AAU

34 **WITH** PIL/2/2023 BALEN BAISHYA **Versus** MR. M BHAGABATI GA, ASSAM
THE STATE OF ASSAM AND 37 ORS MS. B TALUKDAR SC, AAU
MS M GOGOI

35 **WITH** PIL/3/2023 BALEN BAISHYA **Versus** MR. M BHAGABATI GA, ASSAM
THE STATE OF ASSAM AND 21 ORS MS. B TALUKDAR SC, AAU

36 **WITH** PIL/5/2023 BALEN BAISHYA **Versus** MR. M BHAGABATI GA, ASSAM
THE STATE OF ASSAM AND 19 ORS MS. B TALUKDAR SC, AAU

HEARING

37 PIL/76/2018 EARLY BIRDS AND ANR. MR A K DAS GA, ASSAM
FIXED **Versus** MS. S HAZARIKA MR. K P PATHAK
THE STATE OF ASSAM AND 14 ORS. MR P BHARDWAJ SC, F.DEPTT.
MR. P BARUAH SC, BTC
MS. C SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL MATTERS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./292/2023	MD ASLAM KHAN Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
2	Bail Appln./295/2023	HEGUILUNGBE HEZANME @ GUILUNGBE ZANME AND ANR Versus THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P TOKBIPI	PP, ASSAM
3	Bail Appln./296/2023 B/O	JAMSER ALI@JONGSER ALI@JAMSHER ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
4	Bail Appln./298/2023	SONATAN DAS AND 3 ORS Versus THE STATE OF ASSAM	MR U S BORGOHAIN MR. A BARUAH	PP, ASSAM
5	Bail Appln./300/2023	ARKHI BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
6	Bail Appln./301/2023	AKHTARUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
7	Bail Appln./302/2023	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION</u>				
8	Crl.Pet./16/2023 FIXED	WINMARK SPORTS PVT LTD Versus NABAJIT PHUKAN AND ANR	MR. S C BISWAS MR. B CHOWDHURY MR M REJA MS. J GHOSH	
9	Crl.Pet./17/2023 FIXED	MD INTAZUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR A K AHMED MR. T K MISRA MR. P K MUNIR	PP, ASSAM

10	Crl.Pet./69/2023	BIDYADHAR BORAH Versus SHYAM TRADE AGENCY	MR. B D KONWAR SR. ADV. MR. R KALITA MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	
11	Crl.Pet./72/2023	HEMANTA MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. A K DUTTA
12	AB/221/2023	RAJIB BORA @ RAJIB BORAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYYA	PP, ASSAM
13	AB/225/2023	ABDUL HUSSAIN @ HUSSAIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
14	AB/233/2023	DILBAR KHAN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
15	AB/235/2023	NIHAR KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	Bail Appln./283/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./2400/2022 WITH OFFICE NOTE, LCR FILES, FIXED	FOZIAL HAQUE @ SK Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
18	Bail Appln./2455/2022 WITH OFFICE NOTE, LCR FILES , FIXED	MUKTADUL AMIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
19	Bail Appln./2535/2022 FIXED	ARIF SAIFI Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
20	Bail Appln./2536/2022 WITH LCR, FIXED	VASIM KHAN @ WASIM KHAN Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
21	Bail Appln./3276/2022 WITH LCR, FIXED	AJIT NATH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
22	Bail Appln./3385/2022 WITH LCR, FIXED	ASRAFUL ISLAM LASKAR . Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
23	Bail Appln./3501/2022 WITH LCR, FIXED	AMINUR ISLAM@AMINUR ISLAM Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
24	Bail Appln./3531/2022 FIXED	SWAPAN KUMAR SINGHA . Versus THE NARCOTIC CONTROL BUREAU	MR U S BORGHAIN MR. M G SINGH	SC, NCB
25	Bail Appln./3556/2022 FIXED	BULTI CHAKRABARTY Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR. P TELI	PP, ASSAM
26	Bail Appln./3586/2022 WITH LCR, FIXED	PRASANTA HAZARIKA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
27	Bail Appln./110/2023 WITH OFFICE NOTE, FIXED	CH. LUNKHOLAL MATE Versus THE STATE OF ASSAM	MR. B CHETRI MS. A. MEDHI	PP, ASSAM
28	Bail Appln./138/2023 FIXED	JIAUUR RAHMAN @ BABU @ DHAN Versus THE STATE OF ASSAM	MR. T DEURI MR. A PHUKAN	PP, ASSAM

29	Bail Appln./148/2023 FIXED	BAREK ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
30	Bail Appln./168/2023 FIXED	AFTAB HUSSAIN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
31	Bail Appln./172/2023 FIXED	MUKESH BORO @ BABU Versus THE STATE OF ASSAM	MR M AHMED MR B ISLAM	PP, ASSAM
32	Bail Appln./177/2023 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
33	Bail Appln./217/2023 FIXED	PALLABI KALITA Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MS. U NANDA MS A BORAH MR RITURAJ TIWARI	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/1890/2022 FIXED	ABDUL BAREK Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
35	AB/3087/2022 FIXED	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	MS. M R DOLAI PP, ASSAM
36	AB/3129/2022 FIXED	HUMAYUN SHEIKH @ HUMAYUN ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
37	AB/3404/2022 FIXED	RATIFUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
38	AB/3485/2022	SHAH ALOM Versus THE UNION OF INDIA	MR. S MUNIR MR. S RANA	SC, NF RLY
39	AB/3590/2022	PALLAB SAIKIA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MR. P C R DAS	PP, ASSAM
40	AB/3722/2022 FIXED	AMIT GAURAV Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
41	AB/3760/2022 FIXED	SURUJ ZAMAL @ SURUJJAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
42	AB/3764/2022 FIXED	AZAD KHAN Versus THE STATE OF ASSAM	MR. U K DAS MR. T ALI MS. H THAKURIA	PP, ASSAM
43	AB/3769/2022	SAJID KHAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
44	AB/3799/2022 WITH LCR AND CASE DIARY, FIXED	MD. MUJAKKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI	PP, ASSAM
45	AB/3818/2022 FIXED	RAHIMA BIBI AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH	PP, ASSAM
46	AB/3852/2022	MUNNA SAIKIA Versus THE STATE OF ASSAM	MR. U J SAIKIA MR. N NATH	PP, ASSAM
47	AB/10/2023 FIXED	MOTIUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. R A CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA PP, ASSAM
48	AB/44/2023 FIXED	PRONUJ KUMAR PEGU Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

49	AB/93/2023 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
50	AB/95/2023 FIXED	ASISH BISWAS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
51	AB/103/2023 FIXED	MD AHMED ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM	PP, ASSAM
52	AB/144/2023 FIXED	LAISHRAM LADU SINGH Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL	PP, ASSAM

ORDERS

53	Review.Pet./135/2022 WP(C) 486/2019(D/O)	THE UNION OF INDIA AND 4 ORS Versus EX-CT/GD FORCE NO. 9612400098 KANAK DAS	MR. R K D CHOUDHURY MS. L DEVI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
54	I.A.(CrI.)/33/2023 AB 3278/2022(D/O) in AB/3278/2022	MINAJ UDDIN Versus THE STATE OF ASSAM.	MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM

HEARING

55	CrI.Pet./666/2019 WITH LCR 2 FILES, FIXED	SAHANAWAZ TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2332/2021 in WP(C)/2132/2021	PARBATI KONWAR Versus MUKTA RAM DEKA	MR. P MAHANTA	MR. A DEKA
	WITH WP(C)/2132/2021	MUKTA RAM DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA MR B N KONWAR
2	I.A.(Civil)/2044/2022 in WP(C)/7061/2021	THE PRINCIPAL, SILAPATHAR COLLEGE Versus SMTI DIPIKA BARUAH AND 3 ORS.	MR J PAYENG	N GAUTAM SC, EDU
	WITH WP(C)/7061/2021	DIPIKA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR J PAYENG(R-3) MR. K GOGOI (SC, HIGHER EDU DEPT.) SC, EDU
ORDER (IMPLEADMENT OF PARTY)				
3	I.A.(Civil)/3175/2022 in WP(C)/1066/2022	ASHRAF HUSSAIN Versus ALI AKBAR AND 6 ORS.	MR J ABEDIN P. GHOSH	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/1066/2022	ALI AKBAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, ELEM. EDU GA, ASSAM MR M AHMED
ADMISSION				
4	WP(C)/1618/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, BTC SC, FINANCE
5	WP(C)/1734/2021	PRANOY KANTI DAS AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A BR BHUYAN (P-2) MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY	SC, ELEM. EDU SC, N C T E

6	WP(C)/1751/2021	ARUP KR BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, HIGHER EDU
7	WP(C)/2144/2021	SHAJAHAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MD. S ISLAM MD. S ISLAM MS M DAS MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR. J ABEDIN MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY
8	WP(C)/2429/2021	FOKOR UDDIN ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M I HUSSAIN MR. M ALI	SC, ELEM. EDU GA, ASSAM MR. S ALIM MR. B HUSSAIN
9	WP(C)/2487/2021	BIRESH CH. ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MR. S BISWAS MS D DEVI	SC, ELEM. EDU GA, ASSAM SC, SSA
10	WP(C)/2524/2021	NAZMA KHATUN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. GA, ASSAM
11	WP(C)/2568/2021	YM. LEIREN BIBI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. JUNM LASKAR MR. A M BARBHUIYA MR. J N ISLAM MS. A AHMED MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
12	WP(C)/2573/2021	M/S GATTANI INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
13	WP(C)/2577/2021	ANUJ PRATIM BORAH Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	SC, G U
14	WP(C)/2579/2021	NASRAT BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
15	WP(C)/2775/2021	REKHA BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, SEC. EDU. SC, FINANCE
16	WP(C)/2897/2021	ABDUL MONNAF Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
17	WP(C)/3530/2021	DOLY DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEBA
18	WP(C)/3947/2021	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM MR. M I HUSSAIN (r-7,8) MR. S M RAHMAN (r-7,8)
19	WP(C)/4914/2021	MD. ARIF ALI @ ARIF ALI @ ANIF ALI Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5468/2021	MD. AZAHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, SEC. EDU. SC, FINANCE

21	WP(C)/6144/2021	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, HIGHER EDU MD. M H CHOUDHURY (r-5,6) MR. D A KAIYUM (R-3,4) MR MONZUR K CHOUDHURY (r-5,6) MR. T NORBU (r-5,6) MR. P CHAKRABORTY (r-5,6) MR. M S MONDAL (R-3,4)
22	WP(C)/6225/2021	MINU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM K U AHMED (R5, R6) MR M RAHMAN (R5, R6) MR. M HOSSAIN (R5, R6) SC, FINANCE
23	WP(C)/6247/2021	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR A S NAJMUDDIN MR H R CHOUDHURY	MRS. R DEVI (r-1,2,5,6) ASSTT.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/966/2022 in WP(C)/6247/2021	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR A S NAJMUDDIN	SC, C.G.C. SC, HEALTH
24	WP(C)/6832/2021	ANIRUDDHA SEN Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, HIGHER EDU GA, ASSAM SC, G U
25	WP(C)/6977/2021	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR M DEKA MD S HOQUE MR S JAFRI	SC, ELEM. EDU MR. S AHMED MS. M. KHATUN
26	WP(C)/7385/2021	JULFIKAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR MR A N IQBAL	SC, HIGHER EDU SC, G U
27	I.A.(Civil)/587/2022 in WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
	WITH WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
28	WP(C)/2952/2022	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
29	WP(C)/4237/2022	SWARNAJYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH (r-3,4) MR H MAZUMDER (r-3,4)
ORDERS				
30	Review.Pet./113/2012 WP(C) 6921/2010(D/O)	MD MANIRUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.WISE IMRAN	MR.H R A CHOUDHURY MR.A B SIDDIQUE MR.F U BORBHUYA MR.J ISLAM SC, EDU
	WITH			
31	Cont.Cas(C)/294/2012	MD. MANIRUL ISLAM Versus ATAUR RAHMAN and ORS	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.WISE IMRAN	
	WITH			
32	WP(C)/5258/2012	NUROL AMIN SARKAR Versus THE STATE OF ASSAM AND ORS	MR.A B CHOUDHURY MR.M K SARMA MR.M A CHOUDHURY MS.K DEKA MR.WISE IMRAN	MR.H R A CHOUDHURY MR.J ISLAM MR.R A CHOUDHURY MR.T MOHAMMAD SC, EDU
33	Cont.Cas(C)/227/2016	MD. ATOWAR RAHMAN Versus R.C. JAIN and 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR.A DEKA(R-2)

34	Cont.Cas(C)/508/2016	GUNIRAM TANTI and 34 ORS Versus PABAN KUMAR BORTHAKUR and 9 ORS	MR.P J PHUKAN MS.K DEVI MR.H BARUAH MS.K DAS MSA B PHUKAN	SC, SEC. EDU. MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR P NAYAK MR P NAYAK MR.S DUTTA(R-1) SC, FINANCE DEPTT. MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
35	WP(C)/3856/2016	ARINDAM GOGOI and 11 ORS Versus THE UNION OF INDIA and 9 ORS	MR.J SINGH MR.A TODI MR.D GOGOI	MSB DEVI(R-7) GA, ASSAM C.G.C. MR. D C BORAH (CGC) MR. D C BORAH (CGC) MR.SHEELADITYA(R-7) MR. D MAZUMDAR (ADDL. ADV. GEN.) MR. A CHAMUAH (SC, UGC) MR.N K KALITA(ADDL. PUBLIC PROSECUTOR, ASSAM) MS.A TALUKDAR(R-7) MS.H DAS(R-7) MR.H MEDHI(R-7) MR.P P BORA(R-7) SC, G U ASSTT.S.G.I. SC, HIGHER EDUCATION SC, CBI
36	Cont.Cas(C)/100/2017	NABA JAGARAN L.P. SCHOOL and 4 ORS. Versus MR. N. C. BORO	MR A ISLAM MR.H R AHMED	
37	Cont.Cas(C)/355/2017 WP(C) 6794/2013(D/O)	MAINA KUMAR DAS Versus PREETAM SAIKIA and ANR.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGOHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR.N SARMA(R-1) MS.K DAS(R-1) MS.R BORAH R-1
38	Cont.Cas(C)/507/2020	ANWAR HUSSAIN MAZUMDER Versus PRITAM SAIKIA AND 4 ORS	MR. M DUTTA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. N J KHATANIAR MR. B GOGOI MR A CHALIHA MS. S KONWAR
39	I.A.(Civil)/2155/2020 in WP(C)/5217/2017	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY

	WITH WP(C)/5217/2017 CAVT. NO. 1181/17	MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
40	WITH WP(C)/4291/2017	BIJON NATH Versus THE STATE OF ASSAM and 6 ORS.	MR G N SAHEWALLA MR.A K DUTTA MRA R BHUYAN MR. B PURKAYASTHA	MR.S K DAS(R-7) MR. I ALAM (R4) MR.S S ROY(R-4) MRR KARIM(R-7) SC, SECONDARY EDUCATION SC, ASSAM UNIVERSITY
41	WITH WP(C)/4480/2017	AMALENDU DEBNATH Versus THE STATE OF ASSAM and 7 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.S C KEYAL MR.S K DAS(R-7) MR.S K GHOSH(R-6) MR. I ALAM (R4) MR.S S ROY(R-4) MS.F AHMED(R-6) MR R KARIM(R-7) SC, SECONDARY EDU SC, ASSAM UNIVERSITY
42	WITH WP(C)/4442/2020	DINA NATH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. S SUTRADHAR	MR. A DEKA (R-7) MR. A DAS MR. I. ALAM, SC, N C T E MR P P PHUKAN (r-6) SC, EDU MS A B PHUKAN (r-6) SC, G U
43	WP(C)/4785/2020	SARJID AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. P MAHANTA MR. R B GOHAIN	MR. K GOGOI MR. A CHAMUAH, SC, UGC ASSTT.S.G.I.
44	WP(C)/4898/2020	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
45	WP(C)/1163/2021	NILENDU ROY Versus THE STATE OF ASSAM AND 7 ORS	MRS. S ROY MS. I DAS	SC, ELEM. EDU GA, ASSAM
46	WP(C)/1680/2021	SHAHERA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, HIGHER EDU
47	I.A.(Civil)/2085/2021 WP(C) 3235/2021(D/O) in WP(C)/3235/2021	MISSION DIRECTOR, Versus ARUNIMA HALOI AND ORS.	MR P NAYAK MR A CHALIHA	SC, SEC. EDU.
48	WP(C)/4014/2021	KHAGEN SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	SC, SEC. EDU. GA, ASSAM

49	WP(C)/6277/2021	BISWAJIT SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG	GA, ASSAM MR. K GOGOI (r-5) MS. P BORAH (r-5) MR. T BARUKIAL (r-5) SC, EDU
50	WP(C)/7036/2021	MAHADA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR A DEY	SC, ELEM. EDU GA, ASSAM
51	I.A.(Civil)/1766/2022 in WP(C)/313/2022	ABDUL MATIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, SEC. EDU.
	WITH WP(C)/313/2022	ABDUL MATIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. MR. S C KEYAL (R-4) MS G HAZARIKA (R-4) MISS P DAS (R-4)
52	WP(C)/2036/2022 WITH OFFICE NOTE	JAHERA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M RAHMAN	SC, ELEM. EDU GA, ASSAM SC, AG
53	I.A.(Civil)/3223/2022 in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
	WITH WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
54	WP(C)/6333/2022	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU MR P BHARDWAJ (r-6) SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL DIVISION BENCH)
AND ADDITIONAL HEARING CAUSELIST DATED
02-01-2023 TO 03-03-2023(RELATING TO
DIVISION BENCH-II), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/128/2022	SMTI ANJANA KAMAR Versus THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
	WITH I.A.(CrI.)/795/2022 in CRL.A(J)/128/2022	SMTI ANJANA KAMAR Versus THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
2	CRL.A(J)/1/2023	SUMESWAR KARMAKAR Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/2/2023	KAMIL ORANG@ MINZ Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/7/2023	MANTU ALI Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
5	CrI.A./168/2021 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	SURESH KUMAR BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. J SARMAH	PP, ASSAM
6	CRL.A(J)/116/2022 WITH LCR 6 FILES	MUKUNDA RAY . Versus STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM
7	CRL.A(J)/121/2022 WITH OFFICE NOTE, LCR 5 FILES	SHRI BINOD PEGU Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
8	CrI.A./275/2022 WITH OFFICE NOTE, LCR 5 FILES	NURAL ISLAM @ NURUL ISLAM. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

	WITH I.A.(CrI.)/658/2022 in CrI.A./275/2022	NURAL ISLAM @ NURUL ISLAM. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
9	CrI.A./314/2022 WITH OFFICE NOTE, LCR 3 FILES	ATUL BISWAS Versus THE STATE OF ASSAM AND ANR.	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
	WITH I.A.(CrI.)/739/2022 in CrI.A./314/2022	ATUL BISWAS Versus THE STATE OF ASSAM AND ANR.	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
10	CrI.A./319/2022 WITH OFFICE NOTE, LCR 6 FILES	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/757/2022 in CrI.A./319/2022	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
11	CrI.A./322/2022 WITH OFFICE NOTE, LCR 4 FILES	NITUL BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE P. MEDHI MS P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/770/2022 in CrI.A./322/2022	NITUL BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE P. MEDHI MS P DUTTA	PP, ASSAM
12	I.A.(CrI.)/605/2022 WITH OFFICE NOTE in CrI.A./249/2022	TUNTUN CHANGMAI . Versus STATE OF ASSAM	MS L DAS MS. M BARUAH	PP, ASSAM
	WITH CrI.A./249/2022	TUNTUN CHANGMAI . Versus STATE OF ASSAM	MS L DAS MS. M BARUAH	PP, ASSAM
13	I.A.(CrI.)/630/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./261/2022	KALAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MS S MEDHI (LEGAL AID COUNSEL R-2) PP, ASSAM
	WITH CrI.A./261/2022	KALAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MS S MEDHI (LEGAL AID COUNSEL R-2) MR. B J MUKHERJEE (r2) PP, ASSAM
14	I.A.(CrI.)/654/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./271/2022	SULTAN MAMUD . Versus THE STATE OF ASSAM AND ANR .	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./271/2022	SULTAN MAMUD . Versus THE STATE OF ASSAM AND ANR .	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	I.A.(CrI.)/656/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./273/2022	DEBA KANTA RABHA Versus THE STATE OF ASAM AND ANR	MR. M K DAS	PP, ASSAM
	WITH CrI.A./273/2022	DEBA KANTA RABHA Versus THE STATE OF ASAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8461/2022 FIXED	PUNJAB NATIONAL BANK Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION (ATEPFO) AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	WITH I.A.(Civil)/177/2023 in WP(C)/8461/2022	PUNJAB NATIONAL BANK AND 2 ORS. Versus MADARKHAT TEA COMPANY PVT. LTD.	MR. A GANGULY	MR A DAS
2	WP(C)/305/2023 FIXED	BACCHU DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, IWT
3	WP(C)/370/2023	SIRISH NAMASUDRA AND 8 ORS. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS.	MR B SINHA	GA, ASSAM
4	WP(C)/379/2023	JINTU RONGHANG Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
5	WP(C)/380/2023	RITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	GA, ASSAM DY.S.G.I. SC, PCB
6	WP(C)/381/2023	LUTFAR RAHMAN Versus INDUSIND BANK LTD AND ANR	MR. R ALI H A AHMED MR A S SK	
7	WP(C)/390/2023	M/S AGAM PHARMACEUTICALS Versus THE STATE OF ASSAM AND 2 ORS	MR. M BISWAS MS M DAS MS A BORDOLOI	SC, NHM SC, HEALTH
ORDER (IMPLEADMENT OF PARTY)				
8	I.A.(Civil)/61/2023 B/O in Cont.Cas(C)/227/2022	HIGHBROW, Versus KASTURI BHARALI AND ANR.	MR. S K DAS MR R KARIM MR D BARMAN	MR. S PRASAD

	WITH Cont.Cas(C)/227/2022	HIGHBROW Versus KASTURI BHARALI	MR. S K DAS MR R KARIM MR D BARMAN	MR S P DAS
			ADMISSION	
9	WP(C)/1834/2014 FIXED	M/S BARAK VALLEY CEMENT LTD. Versus HINDUSTAN PAPER CORPORATION LIMITED and 6 ORS	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MD. ASLAM	MR P CHOUDHURY (r-7)
10	WP(C)/1401/2016 B/O	RUPAI DEVELOPMENT ORGANISATION Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.A K GUPTA MS.M KECHII MR. R SALOI MS. S NEWAR MS. M K BROWN	SC, SOCIAL WELFARE
11	WP(C)/95/2018 FIXED	MD. SALIK UDDIN AHMED Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. T U LASKAR MR. N DHAR MR. A BARKATAKI MR. A.U. AHMED MS. S D GUPTA	GA, ASSAM
12	WP(C)/3531/2018 B/O	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M BORAH MS. M DEVI	SC, P H E SC, NCHAC
13	WITH WP(C)/3674/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M BORAH MS. M DEVI	SC, P H E SC, N C HILLS
14	WITH WP(C)/3677/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M DEVI MS M BORAH	SC, P H E SC, NCHAC
15	WITH WP(C)/3683/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. M BORAH MS. M DEVI	SC, P H E
16	WP(C)/6228/2018 FIXED	M/S. ARADHANA AGENCY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS.	MD ASLAM MR D SENAPATI MR. M SAHEWALLA	MR. D BARUAH (R4) SC, APDCL MS. B DAS (R4) MR. P P BORTHAKUR (R3) MS. N UPADHYAY (R4) MS. P BORTHAKUR (R3) MAYUR DAS (R3)
17	WP(C)/3579/2019 B/O	NABADWIP SHIL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU MR. R J SAIKIA	GA, ASSAM MR. A K TALUKDAR (r-3) MR. S ISLAM (r-3) MR. J M A CHOUDHURY MR. A B T HAQUE S. I. KHAN (r-3)
18	WP(C)/495/2021 B/O	KHARGESWAR DEKA AND 18 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, REVENUE
19	WP(C)/5001/2021 FIXED	SMT. ELIZABETH DEVI Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
20	WITH WP(C)/5081/2021	DIPANKAR ROY Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S BORA (SC, DEPARTMENT OF HOUSING AND URBAN AFFAIRS,R- 1,2,5)
21	WP(C)/6152/2021 FIXED	SUMANTA GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MD. A H LASKAR MRS S GOSWAMI MR. R GUPTA	MR. K GOGOI (R NO. 2,3) MR. B J TALUKDAR (SC, REVENUE-R NO.1)

22	WP(C)/6280/2021 FIXED	M/S BADRI RAI AND CO. Versus UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. S K MEDHI (R-1) ASSTT.S.G.I. SC, IIT (R NOS. 2 and 3)
23	WP(C)/6646/2021 FIXED	SILCHAR WHOLESALE COOPERATIVE STORES LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM
24	WP(C)/7057/2021 FIXED	M/S AVIJANTRIK INFRATECH PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MR. A D GUPTA MR. R ALI MS B DAS DR R HOQUE MR A S SK MR A B SIDDIQUE MR. H A AHMED	SC, RAILWAY
25	WP(C)/308/2022 FIXED	SURESH RAJBHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D K KOTOKY MR. P S BHATTACHARYYA MS J K JAISWARA	GA, ASSAM SC, GHC SC, FINANCE
26	WP(C)/1055/2022 B/O	SMTI. ARATI BHAR AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
27	WP(C)/1864/2022 B/O	SAFIQUR RAHMAN TALUKDAR AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. T K DEY MR. M H SAIKIA	GA, ASSAM SC, IRRIGATION SC, REVENUE
28	WP(C)/1997/2022 FIXED	HOSEN ALI AND 138 ORS Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE SC, FINANCE
29	WP(C)/2249/2022 FIXED	BISWAJIT DEY AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MS. T ROY MR . B MALAKAR MS M ROY	GA, ASSAM MS. P BHATTACHARYA (R- 10,11) MR. A BORUA SC, FOREST SC, PCB
30	WP(C)/2827/2022 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	WITH			
31	WP(C)/2830/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	WITH			
32	WP(C)/2851/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MD F FARIDI	MISS S ROY SC, PWD SC, FINANCE
	WITH			
33	WP(C)/2855/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
34	WP(C)/3308/2022 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
35	WP(C)/3507/2022 B/O	AMBAR BAHADUR PRADHAN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR P K DAS MR. M BARUAH SC, REVENUE
36	WP(C)/4774/2022 FIXED	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM

37	WP(C)/5593/2022 FIXED	RUPJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR M Z SHAH MR A S SK	SC, P H E
38	WP(C)/5599/2022 FIXED	ARUNUDOY SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR M Z SHAH MR A S SK	MR B GOGOI (R. No. 7) SC, P H E
39	WP(C)/6161/2022 B/O	SALEHA BEGUM AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K I MAZUMDER	SC, P H E
40	WP(C)/6185/2022 CAVT. NO.10222/022, FIXED, CAVT./1022/2022	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
41	WP(C)/6214/2022 B/O	SARAT BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K I MAZUMDER	SC, P H E
42	WP(C)/6216/2022 B/O	HARESWAR KALITA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K I MAZUMDER	SC, P H E
43	WP(C)/6733/2022 B/O	FATIMA YUVA SELF HELP GROUP Versus THE STATE OF ASSAM AND 6 ORS	MR M Z SHAH MR A S SK	SC, P H E SC, FINANCE
44	WP(C)/7396/2022 FIXED	BCMS TRADERS PVT LTD Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM MR. K GOGOI (C.G.C.) DY.S.G.I.
45	WP(C)/7518/2022 FIXED	ASSAM MORAN SABHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR A K SINGHA MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
46	WP(C)/7577/2022 FIXED	G B CHOWDHURY HOLDINGS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, F C I
47	WP(C)/7845/2022 FIXED	ASLAM TARIQ RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N J GOGOI M.A. BEGUM	SC, IRRIGATION SC, FINANCE
48	WP(C)/7851/2022 FIXED	CHAMPA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
49	WP(C)/8285/2022 FIXED	OLIMAX ENERGY PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	GA, ASSAM SC, TAXES
ORDERS				
50	WP(C)/7172/2016 B/O	ZAKIR AHMED CHOUDHURY Versus STATE OF ASSAM and 15 ORS.	MRM J QUADIR MR.S Y AHMED MSM KHANIKAR	MR G SAHEWALLA (SR. ADV., R-7) MR G N SAHEWALLA (SR. ADV., R-3-12,14) GA, ASSAM MD ASLAM SC, APDCL MS. R JAIN (R-12) MR. P DEKA (R-3-12,14) MR. A CHETIA (R-3-12,14) MS.N PODDAR(R- 3-6, 8- 11) MR. M SAHEWALLA (R- 7,14)

51	WP(C)/4430/2021 B/O	PADMARAJ RJ Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	MR. N SARKAR (R-7) SC, RAILWAY
52	Review.Pet./183/2022 FIXED, WITH WP(C)/4660/2021 (D/O)	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. S K MEDHI MS R NATH	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. U K NAIR (R-6) MR. K GOGOI MR F Z MAZUMDER (R-6)
53	I.A.(Civil)/1817/2022 FIXED in WP(C)/2691/2022 WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
54	Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
55	I.A.(Civil)/3645/2022 FIXED in WP(C)/1907/2022 WITH WP(C)/1907/2022	JAGANNATH KUMAR Versus KRISHNA DUTTA AND 15 ORS	MR. K SINGHA	MR. B C DAS GA, ASSAM MS A DAS ASSTT.S.G.I. SC, REVENUE
	WITH WP(C)/1907/2022	KRISHNA DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MRS. S ROY MS A DAS	GA, ASSAM MR. K SINGHA (R-5) SC, RAILWAY ASSTT.S.G.I. SC, REVENUE
56	Cont.Cas(C)/517/2022 WITH	THE UNION OF INDIA AND 2 ORS. Versus PALLAV GOPAL AND ANR.	MRS. A GAYAN	
57	Cont.Cas(C)/725/2022 WITH	JAGANNATH KUMAR Versus PALLAV GOPAL JHA AND 6 ORS.	MR. K SINGHA MR P J PATAR	
58	WP(C)/1838/2022	THE UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM
59	I.A.(Civil)/3657/2022 FIXED in WP(C)/4981/2019 WITH WP(C)/4981/2019	M/S. BINAPANI RANDHAN GAS Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MRS. P GOSWAMI	SC, I O C
	WITH WP(C)/4981/2019	M/S. BINAPANI RANDHAN GAS Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, I O C
60	WP(C)/7012/2022 B/O	MD. ABDUL KADER Versus THE GENERAL MANAGER, RESERVE BANK OF INDIA AND 2 ORS	MR. A ROSHID MS. T BEGUM	
61	WP(C)/7877/2022 FIXED	JOINT SECRETARY DEPTT OF REVENUE KAAC Versus ASSAM INFORMATION COMMISSION AND 2 ORS	MR J CHUTIYA MS. S KEMPRAI	SC, AIC
62	WP(C)/7883/2022 FIXED	M/S N E INFRA Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR. A CHAMUAH MR. D M NATH	SC, PNB

63	WP(C)/68/2023 FIXED	SHYAMAL SHARMA BARUAH Versus HINDUSTAN PETROLEUM CORPORATION LIMITED AND 3 ORS	MR. Y S MANNAN MR A SAIKIA MS N DEKARAJA	MR. S KATAKI (R-1,2,3) MR S A SIKDER (R-1,2,3) MR. M R ISLAM (R-1,2,3)
HEARING				
64	WP(C)/2038/2014 FIXED	M/S LAXMI NARAYAN KRAFT INDUSTRIES Versus THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
65	WP(C)/3519/2014 B/O	M/S P.P. ENTERPRISES and 4 ORS. Versus THE UNION OF INDIA and 7 ORS	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR. A BARKATAKI SC, NF RLY
66	WP(C)/6103/2018 WITH LCR, FIXED	UNITED BANK OF INDIA Versus PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7500/2022 B/O	BEDANANDA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FOREST
2	WP(C)/7800/2022 B/O	SHYAMANTA MECH Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FOREST
ADMISSION				
3	WP(C)/3000/2017	FAJIRAN BEGUM and 3 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 4 ORS.	MS.D D ROY MS.K BORA MS.P R BORA	MR D BHATTACHARYA, SC, APDCL MR G ALAM (R-5) MR. K D SARMA (SC, APDCL) R-1 TO 4 MS. D D BARMAN, ADDITIONAL SR.GA.
WITH				
4	WP(C)/3011/2017	REHANA AKHATERA Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 4 ORS.	MS.D D ROY MS.P R BARUAH	SC, APDCL
5	WP(C)/3199/2017 CAVT. NO. 667/2017	MAFUZA BEGUM Versus THE STATE OF ASSAM and 14 ORS.	MR. S ISLAM MR. A CHOUDHURY MS. M KONCH	MR. M A I HUSSAIN GA, ASSAM MR. A K DUTTA(R-7) MR A R BHUYAN FOR CAVEATOR
6	WP(C)/3403/2017	MANJUWARA KHATUN @ MONJURA BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR. T H HAZARIKA MR.M K HUSSAIN MS.S Y AHMED MR A RASHID MR. K ISLAM MS.K SHARMA	GA, ASSAM(R1) SC, APDCL(R2-4) MR A K RAI (R5) MS K GOGOI (R5) MS. N RAI (R5)
7	WP(C)/1777/2018	SAHABUDDIN AHMED Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, APDCL

8	WP(C)/3550/2018 CAVT. NO.0457/2018	KACHUMARA - ANDABHANGA - MAHCHARA BAZAR ANCHALIK UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 8 ORS.	MR D BARMAN MR. J A AHMED MR. S BORTHAKUR	MR H R A CHOUDHURY, Sr. Adv.(R-8 & 9) GA, ASSAM MR. A MANNAF MR. A MANNAF F BEGUM FOR CAVEATOR
9	WP(C)/5342/2020	MAINA BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM MR. K K PARASAR SC, C.G.C. SC, REVENUE SC, FINANCE
10	WP(C)/151/2021 CAVT. NO.00252/021,	JOYMOTI KUMAR Versus THE STATE OF ASSAM AND 14 ORS	MR. P N GOSWAMI MR H I CHOUDHURY MR. K P PATHAK	SC, PNRD GA, ASSAM
11	WP(C)/287/2021	NAGESWAR BASUMATARY Versus THE STATE OF ASSAM AND ANR	MD A S AHMED MR. B C CHOUDHURY	GA, ASSAM SC, RELIEF AND REHABILITATION
12	WP(C)/454/2021	PRADIP DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MISS. M DAS	GA, ASSAM SC, FINANCE SC, REVENUE
13	WP(C)/899/2021	HAMIDA PARBIN @ HAMIDA BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. M AHMED	GA, ASSAM SC, APDCL
14	WP(C)/1784/2021	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 14 ORS	MR. P N SHARMA MS. J BAISHYA MR B KALITA MS S P CHETRY	SC, PNRD GA, ASSAM
15	WP(C)/2547/2021	CHITRA BORO Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
16	WP(C)/2672/2021	ASHOK PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY MRS. P BORA	GA, ASSAM SC, FINANCE
17	WP(C)/2722/2021	KAZALI KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE ASSTT.S.G.I. SC, REVENUE
18	WP(C)/2758/2021	HASEN ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM
19	WP(C)/3359/2021 CAVT. NO.04432/021,	REHENA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR. D P BORAH (r-5) MR. B D DEKA (R-7) N CHAUDHURY (R-7) FOR CAVEATOR MR. G BORDOLOI
20	WP(C)/3812/2021	ARCHANA MANDAL Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, APDCL
21	WP(C)/3839/2021	RATNA MANDAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
22	WP(C)/3875/2021	DHARA MILI @ DARA MILI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
23	WP(C)/3976/2021 B/O	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)

24	WP(C)/4054/2021	TUTUMONI KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/4438/2021	ROFIQUL ISLAM @ RAFIKUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, REVENUE
26	WP(C)/4874/2021	KANJILA BARO Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, BTC SC, FINANCE SC, REVENUE
27	WP(C)/6474/2021	PHIRUSH DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	GA, ASSAM SC, BTC SC, FINANCE
28	WP(C)/6694/2021	VINCENT DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MS. S SARMA (GA, ASSAM, R-2,4,5) MR. S R RABHA (SC, BTC, R-6) MR. R BARPUJARI (SC, FINANCE AND SC, REVENUE & DISASTER MANAGEMENT DEPARTMENT, R- 1,3)
29	WP(C)/6959/2021	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, P AND R.D. GA, ASSAM
30	WITH WP(C)/1880/2022	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, P AND R.D. GA, ASSAM
31	WP(C)/425/2022 CAVT. NO.09332/021,	MD. SUJEL ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MS. C KALITA MR A HAWARI	SC, P AND R.D. MR. A SARMA (R-6, CAVEATOR) FOR CAVEATOR
32	WP(C)/2620/2022	ANOWARA BIBI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MR. R BORPUJARI, SC, FINANCE MS P CHAKRABORTY, SC, ASLSA MS. M BARMAN (R-1, 4 & 5)
33	WITH WP(C)/2629/2022	CHAHED ALI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka MR. W RAHMAN MR A CHOUDHURY S I AKAND	GA, ASSAM MR. R BORPUJARI, SC, FINANCE MS P CHAKRABORTY, SC, ASLSA MS. M BARMAN (R-1,4,5)
34	WP(C)/4799/2022 B/O	HUNUFA BEGUM Versus THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
35	WP(C)/7070/2022 B/O	RUHUL AMIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
36	WP(C)/7839/2022 FIXED	ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS SALEKHA KHATUN AND ORS Versus THE ASSAM BOARD OF REVENUE AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. J LASKAR MS M NIROLA MR R DAS	GA, ASSAM MR. M HUSSAIN (R- 3.1 TO 3.VIII,4) MS G SWAMI (R- 3.1 TO 3.VIII,4)
37	WP(C)/7861/2022 FIXED	THE NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
38	WP(C)/7866/2022 FIXED	BISTU RAM RABHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE SC, FOREST

39	WP(C)/7891/2022 FIXED	PREMADA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA	SC, EXCISE DEPTT.
40	WP(C)/7892/2022 FIXED	RATNA SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	GA, ASSAM
41	WP(C)/7897/2022 FIXED	M/S R K ENTERPRISES Versus COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	MR. S C KEYAL SC, CUSTOMS
42	WP(C)/8309/2022 FIXED	KALICHARAN MANDAL AND 206 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE

BAIL HEARING (BA)

43	Bail Appln./32/2023 FIXED	MOSSABBIR ALOM @ MOSABBIR ALOM Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
44	Bail Appln./250/2023 FIXED	RAHMAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	PP, ASSAM
45	Bail Appln./252/2023 FIXED	MD AHIDE UDDIN AHMED@AHIDEUDDIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

ORDERS

46	WP(C)/695/2017	KABITA CHOUDHURY Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, APDCL MR.S P CHOUDHURY(GA, ASSAM) MR.K D SARMASC, APDCL
47	WP(C)/7191/2021	BOLIN RAJBONGSHI Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MR H I CHOUDHURY MR A K AZAD MR. A H SARKAR	SC, P AND R.D. GA, ASSAM SC, ECI
48	Review.Pet./184/2022 FIXED, WITH WP(C)/1995/2017 (D/O)	THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR. Versus HYDAR ALI RYMBAI	MR. A KHANIKAR MR R L CHUTIA	
49	WITH Cont.Cas(C)/710/2022	HYDAR ALI RYMBAI Versus MUKUT KEMPRAI	MR. R ALI H A AHMED MR A S SK	

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3553/2021	M/S CHEMICAL AND PETRO CHEMICAL INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MR. B SARMAH MR. R DE MS K DEKA MR I UDDIN MR I Y ALI	SC, GST
2	WP(C)/352/2023 FIXED	NURJAHAN BEGUM Versus UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, GST
3	WP(C)/362/2023 B/O	NALINAKSHA SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D UPAMANYA	DY.S.G.I. SC, INCOME TAX
4	WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
5	WP(C)/394/2023	DIPANKAR DAIMARY Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
ADMISSION				
6	WP(C)/59/2021 FIXED	FOKHORUDDIN ALI AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
7	WP(C)/2431/2021 FIXED	M/S KAMAKHYA POWER SOLUTIONS Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI D SAIKIA MS S SHARMA	SC, GST
8	WP(C)/1666/2022 FIXED	M/S KUMAR ENTERPRISE AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL

9	WITH WP(C)/857/2021	M/S MAA KAMAKHYA TRADERS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST
10	WITH WP(C)/1003/2021	M/S MAA KARNI TRADERS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
11	WITH WP(C)/1676/2022	M/S KUMAR TRADERS AND COMAPNY AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	ASSTT.S.G.I.
12	WP(C)/7805/2022 FIXED	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
13	WP(C)/7898/2022 FIXED	M/S SKS ENTERPRISES Versus COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	MR. S C KEYAL SC, CUSTOMS
ORDERS				
14	I.A.(Civil)/1074/2021 FIXED in WP(C)/2984/2021	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	WITH WP(C)/2984/2021	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
15	I.A.(Civil)/260/2022 FIXED in WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS	MR N DASGUPTA MS P SIKDAR	SC, GST
	WITH WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS.	MR N DASGUPTA MS P SIKDAR	SC, GST
HEARING				
16	WP(C)/5642/2015 FIXED	M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
17	WITH WP(C)/5644/2015	M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
18	WITH WP(C)/5646/2015	M/S JAGDAMBAY ENTERPRISESINDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
19	WITH WP(C)/5647/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
20	WITH WP(C)/5651/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA

21	WITH WP(C)/5661/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTAR1-4
22	WITH WP(C)/5670/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
23	WITH WP(C)/5671/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
24	WITH WP(C)/5672/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
25	WITH WP(C)/5673/2015	M/S SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION MS.K DUTTA
26	WITH WP(C)/5718/2015	M/S SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
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15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
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17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./79/2020 (QUANTUM)	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	MR F KHAN
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
2	MACApp./8/2023	KENG MOTI PATOR Versus M/S MAYTAS INFAR PVT. LTD. AND 4 ORS.	MR K BARMAN	
3	MACApp./26/2023 CAVT. NO.00392/023,	NATIONAL INSURANCE COMPANY LTD. Versus SABITA SAIKIA @ BORAH AND 4 ORS	MR T KALITA MR. A KAKATI	MR. A R AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/206/2023 in MACApp./26/2023	NATIONAL INSURANCE COMPANY LTD. Versus SABITA SAIKIA @ BORAH AND 4 ORS	MR T KALITA MR. A KAKATI	MR. A R AGARWALA FOR CAVEATOR
ORDERS				
4	I.A./1366/2015 in MACApp SL. NO. ----/2015	SHRI DIPAK GHOSH Versus DIVISIONAL MANAGER DIVISION NO II THE NATIONAL INSURANCE COMPANY LTD and 2 ORS	MR.A C KALITA	
5	MACApp./378/2016 WITH LCR	CHANDAN KRISHNA BORO Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR,	MR. S DEKA MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR.R GOSWAMI(R-1) MS.P BORTHAKUR(R-1)
6	I.A.(Civil)/2327/2016 in MACApp./277371/2016	SMTI ROSHMI BORO and 2 ORS, Versus MD. RUBUL ALI and ANR,	MR.M TALUKDAR MS.D KALITA	MR.R GOSWAMI(R-2) MS.M SAIKIA(R-2) MS.P BORTHAKURR-2

	WITH MACApp./277371/2016 (Filing Number)	SMTI ROSHMI BORO and 2 ORS Versus MD RUBUL ALI and ANR	MR.M TALUKDAR MS.D KALITA	
7	MACApp./159/2017	PIANUS SAIKIA MINOR Versus THE NATIONAL INSURANCE CO. LTD. and 4 ORS,	MR.P CHOUDHURY MS.S KHANIKAR MS.P BARUAH	MR.K K BHATRA(R-1) MR.A J SAIKIA(R-3) MR.R K BHATRA(R-1) MR.S S ROY(R-2) MR.D SAUD(R-2) MR.R HAZARIKA(R-2) MR.N N BHUYAN(R-3) MS.P HUJURI R-1 MR.U K DUTTA(R-3) MR.B KAKATI(R-3) MR.K BORAH(R-3) MR.B KASHYAP(R-3)
8	MACApp./174/2017	SHRI ROBI SAHA Versus SRI APURBA DAS and 4 ORS	MR.P MAHANTA MR.C M MAHANTA MS.D PAUL	MR.S S SHARMA Sr. Adv. R-3 MS.L SHARMA(R-3) MR.B J MUKHERJEE(R-3)
9	MACApp./245/2018 WITH LCR 3 FILES	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI SHASTI DAS and 5 ORS,	MR. A DUTTA MR.A AHMED MRS. P M DUTTA	MR. T J MAHANTA MR. S C BISWAS MS. P BHATTACHARYA MS. P BHATTACHARYA MR. A BORUA MR. P S BISWAS
	WITH I.A.(Civil)/1215/2018 in MACApp./245/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SHASTI DAS AND 5 ORS	MD. A AHMED	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINHA MR. A BORUA
10	MACApp./310/2018 WITH LCR, (QUANTUM)	THE UNITED INDIA INSURANCE CO. LTD Versus MARIYA BEGUM AND 4 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR A ALI (R1 & 2) MS K LAHKAR (R1 & 2) MS. M KHATUN (R1 & 2) MR. A MAHANTA (R1 & 2)
11	I.A.(Civil)/1286/2018 in MACApp./264/2018	MISS KONKANA GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTELA MS. I KEITZAR MR. D BANIA	
	WITH MACApp./264/2018	MISS KONKANA GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MD. S U AHMED MS. SUSENTELA MS. I KEITZAR MR.D BANIA MR. D BANIA	
12	MFA/68/2019 CAVT. NO.1398/2018 WITH LCR	M/S MAHASHAKTI CEMENTS Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MR. B SARMAH SC, NF RLY FOR CAVEATOR
13	MFA/245/2019	UNION OF INDIA and ANR, Versus ANOWARA BEGUM and 5 ORS,	C.G.C. MR. S K MEDHI MR. A M BARBHUIYA MR. B AHMED	MR. M TALUKDAR MS. S MAHANTA MR. M DUTTA MS. B DEVI MR. N K DAS MS. S NASRAT (R1-R3) MR. A SHAKIL M C KAKOTI (R1-R3)
14	MACApp./13/2020 WITH LCR 2 FILES, (QUANTUM)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. NIRU SONOWAL AND 4 ORS	MR. K K BHATTA MR J JOHN MS. R DEVI MR. A TALUKDAR	MR. R GOSWAMI MS. P BORTHAKUR
15	MACApp./25/2020	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. SAFINA BEGUM AND 2 ORS.	MS B CHAUDHURY MS B CHAUDHURY MR SISHIR DUTTA MS. M CHOUDHURY	MS. M BORA

	WITH I.A.(Civil)/259/2020 in MACApp./25/2020	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. SAFINA BEGUM AND 2 ORS.	MS S MOCHAHARI MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY	
16	MACApp./34/2020 WITH LCR	SMTI RAJKUMARI CHOUDHURY Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. B C DEKA MR. S BANIK A N HUSSAIN MS S BORA	MR. K K BHATTA MR. R C PAUL (r-2) MS JONA TALUKDAR MS R DEVI
17	WITH MACApp./70/2020	AITUN NESSA Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. S BANIK A N HUSSAIN MS S BORA	MR. R C PAUL (r-2)
18	WITH MACApp./78/2020	ASGARI BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. S BANIK A N HUSSAIN MS S BORA	MR. R C PAUL (r-3)
19	WITH MACApp./91/2020	SMTI BINA DEVI Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. S BANIK A N HUSSAIN MS S BORA	
20	MACApp./151/2020 WITH LCR, (QUANTUM)	SRI PRAKASH CHANDRA HAZARIKA Versus SMTI BIMALA BHUYAN AND 3 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. A DUTTA MR G KHANDELIA MS N KALITA MRS. P M DUTTA
	WITH I.A.(Civil)/983/2020 in MACApp./151/2020	SRI PRAKASH CHANDRA HAZARIKA Versus SMTI BIMALA BHUYAN AND 3 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	
21	MACApp./191/2020 WITH LCR, (QUANTUM)	JURI DAS AND 3 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS (D)	MR. A R AGARWALA	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
22	MACApp./254/2020 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. Versus TRISHNA NIRMALIA SENCHUA AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
23	MACApp./291/2020 WITH LCR	SMTI RANALI NARZARY AND ANR Versus X	MR D MONDAL MR. P SARMA	MR. A J SAIKIA MR G S BORO
24	I.A.(Civil)/399/2020 in MFA/659/2020	ATABAR AKAND Versus MISS HASINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH
	WITH MFA/659/2020 (Filing Number)	ATABAR AKAND Versus MISS HASINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	
25	I.A.(Civil)/961/2020 in MACApp./620/2020	RAYMATI BARMAN Versus UNIVERSAL SAMPO GENERAL INS. CO. LTD. AND 2 ORS	MR. A R AGARWALA	
	WITH MACApp./620/2020 (Filing Number)	RAYMATI BARMAN Versus UNIVERSAL SAMPO GENERAL INS. CO. LTD. AND 2 ORS		
26	Review.Pet./41/2021 in MACApp./177/2020 (D/O)	PRAMILA DAS Versus NATIONAL INSURANCE CO. LTD. AND 5 ORS.	MR B K JAIN MS. M DASGUPTA	

27	I.A.(Civil)/197/2021 in MACApp./8394/2020	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD. Versus MUSSTT. HABIBUN NESSA LASKAR AND 3 ORS.	MR. K K BHATTA MS. R DEVI	MR. M TALUKDAR (R-1 & 2)
	WITH MACApp./8394/2020 (Filing Number)	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD. Versus MUSSTT. HABIBUN NESSA LASKAR AND 3 ORS. (A)		
28	Review.Pet./84/2022 CRP 6/2019(D/O), B/O	GUWAHATI KABARSTHAN COMMITTEE AND 2 ORS. Versus SARFUDDIN KHAN	MR. J KALITA MR D KALITA MR K BROOK MS. S. KAR	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. D R BASUMATARY
29	MFA/93/2022 WITH LCR	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MS. M BARMAN (r-1,2,3) MR. M ISLAM (r-1,2,3)
	WITH I.A.(Civil)/3089/2022 in MFA/93/2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	
30	MFA/98/2022 WITH LCR	UNION OF INDIA AND ANR . Versus M/S MEGHALAYA CEMENTS LTD.	MR. B CHAKRAVARTY	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
31	MFA/100/2022 WITH LCR	UNION OF INDIA AND ANR. Versus M/S MEGHALAYA CEMENTS LTD.	MR. B CHAKRAVARTY	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
32	MFA/104/2022 WITH LCR	UNION OF INDIA Versus M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	WITH I.A.(Civil)/3329/2022 in MFA/104/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	
33	MFA/105/2022 WITH LCR	UNION OF INDIA Versus M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED	MR. K GOGOI	
	WITH I.A.(Civil)/3344/2022 in MFA/105/2022	UNION OF INDIA Versus M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED	MR. K GOGOI	
34	I.A.(Civil)/132/2022 WITH LCR in MACApp./476/2017	SRI TAPAN KARMAKAR Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MR R PATAR MR. D KAKOTI	MS. M CHOUDHURY
	WITH MACApp./476/2017	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI TAPAN KARMAKAR and ANR	MS. M CHOUDHURY MR.A AHMED MS C BORAH	MR.T J MAHANTA(Sr.Adv.)(R-2) MS.P BHATTACHARYA(R-2) MR.A BHATTACHARYYA R- 2 MR.A BARUA(R-2) MR R PATAR (R-1) MR. D KAKOTI (R-1) MS.S KAUSHIK(R-1)
35	MACApp./206/2022 WITH LCR	REHENA KHATUN Versus UNITED INDIA INSURANCE COMPANY LTD. AND 3 ORS.	DR G J SHARMA MR A KUDDUS	MR. A DUTTA (r-1) MR. M ISLAM (R-2,3) MRS. P M DUTTA

36	MACApp./250/2022 WITH LCR	SUMI SAIKIA DUTTA AND 3 ORS. Versus DINESH KR. SOOD AND 2 ORS.	MR. P HAZARIKA MR. H S BORAH	MR. R K BHATRA (r-3) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
37	MACApp./283/2022 (QUANTUM)	SMT. CHAYA SANGMA Versus ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. A BARUAH MR. J P MORE	J DASGUPTA (r-2) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
38	I.A.(Civil)/799/2022 IN MAC.APP. 105/2017(D/O) in MACApp./105/2017	KOHIMA BIBI and 3 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and ANR	MR.A R AGARWALA	MR. S DUTTA
39	I.A.(Civil)/855/2022 IN MAC.APP. 51/2014(D/O) in MACApp./51/2014	SOLA MARAK and 4 ORS. Versus THE REGIONAL MANAGER	MR. A R AGARWALA	MR.S DUTTA
40	I.A.(Civil)/1288/2022 REV.PET. 146/2017(D/O), CRP 151/2016(D/O) in Review.Pet./146/2017	UNION OF INDIA Versus M/S NOORBARI TEA COMPANY P LTD B	MRS. A GAYAN	MR. A DHAR MD F FARIDI
41	I.A.(Civil)/2359/2022 WITH LCR in MFA/143/2021	ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MUCHAHARY. Versus THE UNION OF INDIA	G UDDIN MR. A UDDIN MS. P ADHIKARI	MR. B K DAS
	WITH MFA/143/2021	GONESH MOCHAHARY Versus THE UNION OF INDIA A	G UDDIN MR. A UDDIN	MR. B K DAS
	WITH I.A.(Civil)/2358/2022 in MFA/143/2021	ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MUCHAHARY AND ANR. Versus THE UNION OF INDIA	G UDDIN MR. A UDDIN MS. P ADHIKARI	MR. B K DAS
42	I.A.(Civil)/2693/2022 in MACApp./291616/2017	NATIONAL INSURANCE COMPANY LTD. Versus SMTI CHAYA RANI SARKAR AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA	
	WITH MACApp./291616/2017 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SMTI CHAYA RANI SARKAR and 2 ORS		
	WITH I.A.(Civil)/1414/2017	NATIONAL INSURANCE CO. LTD. Versus SMTI CHAYA RANI SARKAR and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
43	I.A.(Civil)/2894/2022 in MACApp./11224/2022	JAMINUL ISLAM Versus MUSLIMA KHATUN AND 2 ORS.	MR. S C BISWAS MR H ROHMAN MD E AHMED MS. J GHOSH	
	WITH MACApp./11224/2022 (Filing Number)	JAMINUL ISLAM Versus MUSLIMA KHATUN AND 2 ORS. F	MR. S C BISWAS	
44	I.A.(Civil)/3694/2022 in MACApp./14559/2022	ORIENTAL INSURANCE COMPANY LTD. Versus RUKIYA BEGUM AND 4 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	
	WITH MACApp./14559/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD . Versus RUKIYA BEGUM AND 4 ORS . A	MS. S. MOCHAHARI	
	WITH I.A.(Civil)/14561/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD . Versus RUKIYA BEGUM AND 4 ORS . A	MS. S. MOCHAHARI	

45	I.A.(Civil)/3826/2022 in MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN
	WITH MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN
	WITH CO/51/2022 in MACApp./721/2022	JAMAL UDDIN AHMED AND ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MS R D MAZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/2954/2022 in MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus IKBAL AHMED AND 2 ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN
46	I.A.(Civil)/3868/2022 WITH LCR in MACApp./357/2019 WITH MACApp./357/2019	MD. MAINUR RAHMAN AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. ORIENTAL INSURANCE COMPANY LTD. Versus MD. MAINUR RAHMAN AND 2 ORS.	MR R ISLAM MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR MR H MAURYA MS. A HUSSAIN MR R ISLAM MS M DEKA MS P MISHRA
47	WITH MACApp./395/2019	MD. MAINUR RAHMAN Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR R ISLAM MS A HUSSAIN MS M DEKA	MR H MAURYA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS P MISHRA
48	I.A.(Civil)/41/2023 in MACApp./2208/2020 WITH MACApp./2208/2020 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR K KASHYAB
	WITH I.A.(Civil)/539/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. B CHETRI MR K KASHYAB
49	I.A.(Civil)/81/2023 in Cont.Cas(C)/474/2022 WITH Cont.Cas(C)/474/2022	THE NATIONAL COUNCIL OF YMCAS OF INDIA (NCYI) Versus BIROL BASUMATARY AND ANR.	MR. B D DEKA MR. B D DEKA MR A BHATRA	MR. R SARMA MR. B BORAH
		THE NATIONAL COUNCIL OF YMCAS OF INDIA (NCYI) Versus BIROL BASUMATARY AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. S. DEY (r-2) MR P DEKA (r-2) MR. R SARMA (r-1) MR. B BORAH (r-2) MR. N GOSWAMI (r-1) MR D HAZARIKA (r-1) MR A HUSSAIN (r-1)
HEARING				
50	MACApp./252/2017 P/H, WITH LCR	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM

51	MACApp./318/2016 WITH LCR, (QUANTUM)	SMT ROMA RANI NATH Versus SRI DIPAK DAS and 2 ORS	MR.D K KALITA MR.K K PARASAR	MR.A J SAIKIA(R-3) MR.U K DUTTA(R-3) MR.B KAKATIR-3 MR.K BORAH(R-3)
52	MACApp./104/2020 WITH LCR, (QUANTUM)	THE NATIONAL INSURANCE CO. LTD. Versus SMTI SUMA PAUL @ SOMA PAUL and 9 ORS	MS. R D MOZUMDAR	MR. M TALUKDAR (R1-R5) MS. A MAZUMDAR (R10)
	WITH CO/18/2021 in MACApp./104/2020	SARASWATI PAUL AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED AND 7 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/524/2022	SMTI NISHAMONI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. A J RAJKHOWA MR. D GOGOI	SC, SEC. EDU.
2 WP(C)/7207/2022	JIBON NESSA BEWA Versus THE STATE OF ASSAM AND 7 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3 WP(C)/7676/2022	ARJAN ALI BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. A WAHAB MR. A H M R CHOUDHURY	GA, ASSAM
4 WP(C)/8209/2022 FIXED	FIRUZA KHAN Versus THE STATE OF ASSAM AND 8 ORS	MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MRS P BORAH	SC, AHSEC SC, AHSEC SC, FINANCE
5 WP(C)/373/2023	MUKUL BHAGABATI Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
6 WP(C)/375/2023	BIJIT KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR S ISLAM MD S A MONDAL	GA, ASSAM SC, BTC
7 WP(C)/376/2023	HARDIP NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM SC, FINANCE
8 WP(C)/378/2023	PRAKASH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, G U
<u>ORDER (STAY VACATING)</u>			
9 I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH

	WITH WP(C)/4024/2021	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
ADMISSION				
10	WP(C)/891/2019	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, FINANCE DEPTT. SC, BTC SC, BODOLAND UNIVERSITY
11	WP(C)/9393/2019	NIRADA DOLEY MILI Versus THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR B BURAGOHAIN (R10) MR. N BORUAH MS. S GOGOI (R10) MR. D. DOLEY, GOVERNMENT ADVOCATE
12	WITH Cont.Cas(C)/417/2021	PRABHAWATI PAYENG MILI Versus DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. M B BARUAH (r-8) MR. B DEORI
13	WP(C)/780/2020	HITESH ROY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE
14	WP(C)/2707/2020	NAMAR ALI BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/3733/2020	NIRUPAMA BARO AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
16	WITH WP(C)/3486/2020	NITYANANDA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
17	WITH WP(C)/3494/2020	DILIP KUMAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. S S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
18	WITH WP(C)/3809/2020	GOPAL BHOWMIK AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR. S S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
19	WITH WP(C)/3817/2020	ANIMA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. S S GOSWAMI MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
20	WITH WP(C)/3821/2020	SONGEET DAIMARI AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
21	WITH WP(C)/3832/2020	BILAL UDDIN ALI AHMED AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.

22	WITH WP(C)/3836/2020	MIRA BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
23	WITH WP(C)/3847/2020	SASWATI DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
24	WITH WP(C)/3848/2020	PRATIVA DEVI AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
25	WITH WP(C)/3906/2020	BUDDHI RAM KAKATI AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
26	WITH WP(C)/3908/2020	GAJENDRA CH. DEKA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
27	WITH WP(C)/3940/2020	FAKHARUDDIN ALI AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. S S GOSWAMI MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
	WITH I.A.(Civil)/1381/2021 in WP(C)/3940/2020	FAKHARUDDIN ALI AHMED AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
28	WITH WP(C)/3968/2020	SAMINUR ISLAM AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
	WITH I.A.(Civil)/1755/2021 in WP(C)/3968/2020	SAMINUR ISLAM AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
29	WITH WP(C)/4019/2020	RANJIT KUMAR ADHIKARY AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
30	WITH WP(C)/4025/2020	DEBABRATA CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
31	WP(C)/4209/2021 FIXED	MOMI BARUAH SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
32	WP(C)/5371/2021 B/O	JOYDEV DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	SC, ELEM. EDU GA, ASSAM
33	WP(C)/150/2022	NAGENDRA NATH KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR	SC, ELEM. EDU SC, BTC

34	WP(C)/154/2022	MANIK KUMAR AGRAHARI Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
35	WP(C)/398/2022	ANKUR GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
36	WP(C)/1087/2022	DAYAL CH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R P HAZARIKA MS K BHATTACHARYYA MR. S K GUPTA	SC, SEC. EDU. GA, ASSAM MR. R M DAS (R-3 & 4)
37	WP(C)/1658/2022	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
38	WP(C)/2323/2022	PUNYAWATI DOLEY Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE DEPTT.
39	WP(C)/2519/2022	SUNIL CHANDRA MALO AND 103 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MR. A D CHOUDHURY	SC, EDU SC, FINANCE
40	WP(C)/2922/2022	EX NK (UB) /622 NAREN CHANDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MRS. R RONGMEI	GA, ASSAM SC, HEALTH
41	WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
42	WP(C)/3730/2022 B/O	BARENYA RANJAN BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. J PATOWARY MR. J PATOWARY	SC, REVENUE AND DISASTER MANAGEMENT DEPT
43	WP(C)/4338/2022	MRINMOYEE SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, FINANCE AND TAXATION GA, ASSAM
44	WP(C)/4348/2022	PARMA DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MS. D SONOWAL	SC, WPT AND BC SC, FINANCE
45	WP(C)/5380/2022 FIXED	SANJAY BODO Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	GA, ASSAM MR R DHAR SC, HANDLOOM AND TEXTILE SC. AKVIB SC, FINANCE
46	WP(C)/5465/2022	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER	SC, HEALTH
47	WP(C)/6102/2022	MD.SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. A BURAGOHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
48	WP(C)/6682/2022 B/O	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
49	WP(C)/6866/2022	KANTI BURAGOHAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	SC, IRRIGATION
ORDERS				
50	WP(C)/2205/2020	KANIKA BHARALI MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
51	WP(C)/1307/2022	SMTI. PRATIMA DEY (DUTTA) Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, SEC. EDU.
52	I.A.(Civil)/1638/2022 in WP(C)/826/2021	JOYA MISRA Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI	SC, SEC. EDU. MR. R A CHOUDHURY

WITH
WP(C)/826/2021

JOYA MISRA
Versus
THE STATE OF ASSAM AND 4 ORS

MR. M H RAJBARBHUIYAN
MRS. R CHETRI
MS. S RASUL

SC, SEC. EDU.
DR. B AHMED
GA, ASSAM
MR E AHMED
MR. R A CHOUDHURY

53 WP(C)/6246/2022
FIXED

MANAB DEKA
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
MS N MAHANTA
N GAUTAM

MR D KALITA (R-3,5,6)
MR. D NATH (R-3,5,6)
SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP(IO)/28/2023	RUPJAN BEGUM Versus MD. AZIZUR RAHMAN SAIKIA	MR F U BARBHUIYA MS S DAS MR. S HAQUE	
ADMISSION			
2 CRP/155/2019 FIXED	DILIP BAISHYA Versus SARU SARMAH	MR S DUTTA MR SISHIR DUTTA MS M BORCHETIYA MR. SIDHANT DUTTA	MR. S K SINGH MR B PUSHILAL
3 CRP/73/2021 CAVT. NO.07192/021,	RUMA PAUL CHOWDHURY AND 2 ORS Versus JHANTU PAUL	R SARMAH MR H K NATH MR J BORAH	MR. A R SHOME MR A J GHOSH FOR CAVEATOR
4 FAO/41/2022 WITH LCR, B/O	LALMIYA HOQUE Versus M/S REJIBUL HOQUE AND ANR.	MR M AHMED MS. N CHOUDHURY MR A. ALI MS R P AHMED	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN
WITH I.A.(Civil)/2192/2022 in FAO/41/2022	LALMIYA HOQUE Versus M/S REJIBUL HOQUE AND ANR.	MR M AHMED MR A. ALI N. CHOUDHURY	
5 FAO/45/2022 CAVT. NO.06832/022,	ASSAM GOVERNMENT MARKETING CORPORATION LTD. AND 2 ORS. Versus KAUSTAV KUMAR DAS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR. D NANDI MS P SARMAH FOR CAVEATOR
6 CRP(IO)/97/2022	NURUN NISSA Versus SMT. ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
7 CRP(IO)/105/2022	TRIDEEP NARAYAN DEB Versus M/S PRAGJYOTISH HOUSING PRIVATE LTD AND 4 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR. N N JHA MR A CHOWDHURY THE STATE OF ASSAM AND ANR (B) MS M SAHOO H SAHARIA THE STATE OF ASSAM AND ANR (B)
8 Arb.A./2/2023 CAVT. NO.13942/022,	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR R CHETRY	MR. H. BURAGOHAIR FOR CAVEATOR

9	RFA/5/2023	SADIQUL ANAM AND 6 ORS. Versus GAISER ALI SHEIKH	MR S KHOUND MR D J MEDHI	
	WITH I.A.(Civil)/198/2023 in RFA/5/2023	SADIQUL ANAM AND 6 ORS. Versus GAISER ALI SHEIKH	MR S KHOUND MR D J MEDHI	
	WITH I.A.(Civil)/200/2023 in RFA/5/2023	SADIQUL ANAM AND 6 ORS. Versus GAISER ALI SHEIKH	MR S KHOUND MR D J MEDHI	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
10	RSA/139/2021	FORIDUR SK. @ FARIDUR RAHMAN AND 2 ORS. Versus JOYNAL ABEDIN	MR. N ALAM R K MR. A RAHMAN	MR. P S DEKA MR. B K BHAGAWATI MR. K MOHAMMED MR B S DEKA
	WITH I.A.(Civil)/2235/2021 in RSA/139/2021	FORIDUR SK. @ FARIDUR RAHMAN AND 2 ORS. Versus JOYNAL ABEDIN	MR. N ALAM R K MR. A RAHMAN	
11	RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
	WITH I.A.(Civil)/1922/2022 in RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
12	RSA/191/2022	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	
	WITH I.A.(Civil)/3755/2022 in RSA/191/2022	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	
<u>ORDERS</u>				
13	RSA/107/2012 WITH LCR	MANIZAMAN HAZARIKA Versus ON DEATH OF FULJAN BIBI HER LEGAL HEIR - MD. KAMRUL HAZARIKA and ORS.	MS.G DEKA MS.A DAS MS.P CHAKRABORTY	MR. T U LASKAR MR.H RAHMAN(R- 1-4&6) MRA SHARMAR- 1-4and6 MRA SHARMAR- 1-4and6
14	MC/2879/2014 in MACApp SL. NO. 232311	SMTI CHAMPA TALUKDAR and ANR, Versus BAPAN M. SANGMA and 3 ORS,	MR.H DAS MR.P MAHANTA MR.B KAKATI MS.D PAUL	MR.R C PAUL
15	MACApp./364/2016 WITH LCR	MD NURJUL ISLAM Versus SRI MINARAM GOWALLA and 5 ORS	MR.P SUNDI	MR S DUTTA MS. M CHOUDHURY MS C BORAH
16	CRP/52/2017 CAVT. NO. 68/17 WITH 20(TWENTY) VOLUMES, FIXED	SUBHANKAR GHOSH and 5 ORS. Versus CALCOM CEMENT INDIA LTD and 33 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY	MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR.D BARUAH(R-1) MR.R GOGOI(R-2) MR.P SAIKIAFOR CAVEATOR.R-2 MS.N UPADHYAY(R-1)

	WITH I.A.(Civil)/1188/2017 in CRP/52/2017	DALMIA CEMENT BHARAT LTD. Versus SUBHANKAR GHOSH and 5 ORS.	MR. S SAIKIA MR. P SAIKIA	MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA
17	WITH CRP/51/2017 CAVT. NO. 68/17	BINOD KUMAR BAWRI and 8 ORS. Versus CALCOM CEMENT INDIA LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	MR.S SAIKIAFOR CAVEATOR MR.D BARUAH(R-1) MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)
	WITH I.A.(Civil)/1183/2017 in CRP/51/2017	DALMIA CEMENT BHARAT LTD. Versus BINOD KUMAR BAWRI and 8 ORS.	MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)	MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA
18	RSA/106/2017	ON THE DEATH OF SHRI SAROJ PANDEY HIS LEGAL HEIRS SMTI MONI DEVI PANDEY AND ORS Versus ON THE DEATH OF LALMONI DEVI PANDEY HER LEGAL HEIRS and SUCCESSORS SHRI ANUP PANDEY and 13 ORS	MR.N C DAS MR.A DAS MS.M DEVI MR.B BARUAH	MR.P J SAIKIA MS.M KECHII MR.R S MISHRA
19	RFA/147/2018 WITH LCR	M/S SUBANSIRI TRADE AND AGENCIES ANDANR Versus UNION OF INDIA AND 9 ORS	MR. R HUSSAIN MS G SUTRADHAR MS P SEN	MS. R HUSSAIN (R7) MR Z MUKIT (R7) MR. A SATTAR (R7) ASSTT.S.G.I.
20	RSA/310/2018 B/O	SMTI IRA BARUAH and 3 ORS, Versus ANITA RAO	MR. A K PURKAYASTHA MR.M J BARUAH	MR.N DEKA MR.D DEKA
21	I.A.(Civil)/1999/2018 in RSA/159/2018	MD NASIM RAHMAN Versus HEM CHANDRA BARUAH	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MR. R KALITA MR. N GOGOI	MR. B BARUAH MS S HASNU MR. C BARUAH
	WITH RSA/159/2018	MD NASIM RAHMAN Versus SRI HEM CHANDRA BARUAH	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MS H DEKA MR. R KALITA MR. N GOGOI MR B ISLAM	
	WITH I.A.(Civil)/2000/2018 in RSA/159/2018	MD NASIM RAHMAN Versus HEM CHANDRA BARUAH	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MR. R KALITA MR. N GOGOI	
22	I.A.(Civil)/153/2019 in RSA/313/2018	MD. AHEDUR RAHMAN Versus MD. BABUL AHMED AND 8 ORS	MR. A C SARMA MR. B HALDAR MR. B DEORI MR. G PRASAD	

	WITH RSA/313/2018	MD AHEDUR RAHMAN Versus MD BABUL AHMED AND 8 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR. B DEORI	MR. J I BORBHUIYA (R1, R2) MS F BEGUM (R1, R2) MR. L MOHAN (R1, R2) MRS. B CHAKRABORTY (R1, R2)
23	MACApp./206/2019 WITH LCR	SMTI. SANDHYA ROY AND ANR Versus MD. AIBUR RAHMAN MAZARBHUIYA AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. B J TALUKDAR MR D. CHAKRABORTY
24	RSA/273/2019	NAKUL CHANDRA PAUL Versus PRABAL KUMAR BORA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S SAHU
	WITH I.A.(Civil)/4146/2019 in RSA/273/2019	NAKUL CHANDRA PAUL Versus PRABAL KUMAR BORA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	WITH I.A.(Civil)/3106/2022 in RSA/273/2019	ON THE DEATH OF NAKUL CHANDRA PAUL HIS LEGAL HEIRS REBA RANI PAUL Versus PRABAL KUMAR BORA AND 7 ORS	MR. A GANGULY MR. A DHANUKA	
	WITH I.A.(Civil)/3107/2022 in RSA/273/2019	ON THE DEATH OF NAKUL CHANDRA PAUL HIS LEGAL HEIRS REBA RANI PAUL Versus PRABAL KUMAR BORA AND 7 ORS.	MR. A GANGULY MR. A DHANUKA	
25	I.A.(Civil)/1866/2019 in RSA/16206/2018	ABDUR RAHIM AND 13 ORS. Versus PARIBANU BEWA AND 5 ORS.	MR. D GOSWAMI MS. D TALUKDAR	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH RSA/16206/2018 (Filing Number)	ABDUR RAHIM AND 13 ORS Versus PARIBANU BEWA AND 5 ORS		
26	I.A.(Civil)/2059/2019 in RSA/6395/2019	SRI LUIT BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR. A IKBAL MR. A K DAS	MR P K KALITA MR G N KAKATI MR G J SAIKIA
	WITH RSA/6395/2019 (Filing Number)	SRI LUIT KUMAR BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA HIS LEGAL HEIRS AND 7 ORS		
27	I.A.(Civil)/2355/2019 in MACApp./6571/2019	MISS MEENAKSHI GHOSH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A ROY MR. P M KALITA MR. S SHARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./6571/2019 (Filing Number)	MISS MEENAKSHI GHOSH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS		
28	RSA/127/2020	SRI DUDH NATH CHAUHAN AND 4 ORS. Versus SRI PROBHU NATH CHAUHAN AND ANR	MR. S K BARKATAKI MS B SHARMA MS S SHARMA MR D K NATH	MR. SHEELADITYA
29	I.A.(Civil)/946/2020 in RSA/3590/2020	SRI DWIPEN CHOUDHURY AND 3 ORS Versus SRI SURESH RAJBONGSHI AND 3 ORS	MR. SHEELADITYA	MR. R SARMA (r-1) MR D HAZARIKA (r-1) MR A HUSSAIN (r-1)
	WITH RSA/3590/2020 (Filing Number)	SRI DWIPEN CHOUDHURY AND 3 ORS. Versus SRI SURESH RAJBONGSHI AND 3 ORS.	MR. SHEELADITYA	

30	RSA/108/2021	ON THE DEATH OF HABIBUR RAHMAN CHOUHDURY, HIS LEGAL HEIRS MD. AHMED HUSSAIN CHOUHDURY AND 5 ORS. Versus MD. ABDUL NUR CHOUHDURY AND 30 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	
	WITH			
31	RSA/109/2021	ON THE DEATH OF HABIBUR RAHMAN CHOUHDURY, HIS LEGAL HEIRS MD. AHMED HUSSAIN CHOUHDURY AND 5 ORS. Versus MD. ABDUL NUR CHOUHDURY AND 35 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	
32	Cont.Cas(C)/389/2021	RAJIV KUMAR SARAF @ RAJIV SARRAF Versus JASAWANT KATAKI	MR. B K JAIN MR. A LAHKAR	
33	SAO/2/2022	ABDUL HASAN AND ANR. Versus UCO BANK	MR M H AHMED MS N SULTANA	
	WITH I.A.(Civil)/2145/2022 in SAO/2/2022	ABDUL HASAN AND ANR. Versus UCO BANK	MR M H AHMED MS N SULTANA	
34	RSA/48/2022	ON THE DEATH OF SMT. ANI TAMULI @ ANIMA TAMULI HER LEGAL HEIRS ASHOK TAMULI AND ORS. AND 8 ORS Versus SMTI RENU DEVI AND 2 ORS	MR. S P ROY MS. N RAI MS S DAS	
	WITH I.A.(Civil)/936/2022 in RSA/48/2022	ON THE DEATH OF SMT. ANI TAMULI @ ANIMA TAMULI HER LEGAL HEIRS ASHOK TAMULI AND ORS. AND 8 ORS Versus SMTI RENU DEVI AND 2 ORS	MR. S P ROY MS. N RAI MS S DAS	
35	Tr.P.(C)/90/2022	SMITA SAHA Versus TANUJ KUMAR SAHA	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MR. Z HAMMAD
36	Tr.P.(C)/95/2022	SMT. Y. KALPANA SINGHA Versus SHRI F. RAKESH SHARMA	MRS. R RONGMEI MS. K L R YANTHAN N. LOHE E. YANTHAN	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN
37	Tr.P.(C)/96/2022	PARISMITA BARMAN DEKA Versus DULANMONI DEKA	MR D K BORDOLOI MS. J BAISHYA	MR. A GOYAL MR. A CHOUHDURY MS R OJAH
38	Tr.P.(C)/97/2022	SMT. NIVA DHAR @ PAUL Versus SUBHASH CHANDRA PAUL	MR. R DE MS. D DEVI	MR. J BHARALI MS. M DEY
39	CRP/124/2022	MUSTT. AYESHA BEGUM LASKAR AND ANR. Versus MUSTT. FERDOUSIARA AHMED LASKAR AND 2 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	MR. S K GOSWAMI MR. U DAS (R-1,2) MS F AHMED (R-1,2)
40	CRP(IO)/133/2022	PARIMAL SHYAM Versus BHOLA BHATTACHARJEE	MR. S ISLAM MR A HAWARI	
	WITH			
41	CRP(IO)/129/2022	SMT. UMA SHYAM Versus BHOLA BHATTACHARJEE	MR. S ISLAM MR A HAWARI	
42	I.A.(Civil)/249/2022 in RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 18 ORS	MR. A CHOUHDURY MR. A K TALUKDAR MR F K R AHMED MR S I KHAN	MR H R A CHOUHDURY MR F U BARBHUIYA MR J M SULAIMAN

	WITH RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 19 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
43	I.A.(Civil)/1265/2022 in RSA/3827/2022	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI, AND ORS. E	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. A F N U MOLLAH MR R ISLAM MR A H AHMED
	WITH RSA/3827/2022 (Filing Number)	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) AND ORS. E ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS.	MR. M A SHEIKH MR. S P ROY JYOTISH DAS MRS S KUMARI	
44	I.A.(Civil)/2880/2022 WITH LCR, FIXED in CRP/55/2017	Versus SAMSUL HAQUE ON THE DEATH OF BASUDEV SHAW Versus SAMSUL HAQUE	MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
	WITH CRP/55/2017	ON THE DEATH OF BASUDEV SHAW Versus SAMSUL HAQUE	MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
45	I.A.(Civil)/3097/2022 B/O in MACApp./12090/2022	JANAKI BHUMIJ . Versus UNITED INDIA INSURANCE COM. LTD AND 4 ORS .	B R DAS MS M BHARATI	MR. R GOSWAMI (r-2) MS. M SAIKIA (r-2) MS. P BORTHAKUR (r-2)
	WITH MACApp./12090/2022 (Filing Number)	JANAKI BHUMIJ . Versus UNITED INDIA INSURANCE COM. LTD AND 4 ORS . B	B R DAS	
46	I.A.(Civil)/72/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH
	WITH RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 8 ORS,	MR.Z HAMMAD MR. T U LASKAR (A1) R P SARMAH MR. N DHAR (A1) MR. B K SEN MR.A M BARBHUIYA D DOLEY MR F HAQUE MS. U BARUAH MS.F BEGUM MS. M MEDHI (A1) MR A HUSSAIN R DEVI	S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY
	WITH MC/2140/2012 in RSA/37/2011	SMT. SHYAMA RANI DAS AND 2 ORS. Versus GONESH CH. DEY and 8 ORS,	R P SARMAH D DOLEY R DEVI	S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY
	WITH MC/1045/2015 in RSA/37/2011	ON THE DEATH OF APPELLANT NO. 2 ATUL DAS, HIS LEGAL HEIRS - SMTI SHYAMA RANI DAS and 2 ORS Versus GONESH CH. DEY and ORS,	MR.R P SARMAH MRS.R DEVI MR.D DOLEY	MR.S C KEYAL MR.P DAS MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY

	WITH I.A.(Civil)/846/2018 in RSA/37/2011	GITESH CHANDRA DAS AND 6 ORS Versus ON DEATH OF GONESH CH. DEY HIS LEGAL HEIR SMT. ARATI RANI DEY AND 4 ORS	MRS. R DEVI	MS. F AHMED
	WITH I.A.(Civil)/69/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH
	WITH I.A.(Civil)/70/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH
	WITH I.A.(Civil)/71/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH
	WITH I.A.(Civil)/74/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 8 ORS,	MR. N DHAR	MR. S K GHOSH
	WITH I.A.(Civil)/75/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH
47	RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus SUBRATA DEY and 11 ORS,	MR.Z HAMMAD MR.R P SARMAH MR. B K SEN MR.A M BARBHUIYA MRS.R DEVI MR F HAQUE MS.F BEGUM MR A HUSSAIN	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH MC/380/2011 in RSA/38/2011	GITESH CH. DAS AND 6 ORS Versus SUBRATA DEY AND 11 ORS	MR.R P SARMAH MRS.R DEVI MR.D DOLEY	MR.S P CHOUDHURY
	WITH MC/381/2011 in RSA/38/2011	GITECH CH. DAS AND 6 ORS Versus SUBRATA DEY AND 11 ORS	R P SARMAH MR.D DOLEY R DEVI	S P CHOUDHURY N CHOUDHURY
	WITH I.A.(Civil)/152/2017 in RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus ON THE DEATH OF RESPONDENTS NO.4 GONESH CH.DEY HIS LEGAL HEIRS SMT.ARATI RANI DEY and ORS	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH I.A.(Civil)/533/2017 in RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus ON THE DEATH OF GONESH CH.DEY HIS LEGAL HEIRS ARATI RANI DEY AND ORS	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
HEARING				
48	MACApp./276/2018 WITH LCR, FIXED	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA

STAY MATTERS

49	CRP/8/2022 FIXED	HIREN SAIKIA Versus MADHAB CHOUDHURY AND 3 ORS	MR. S K SINGH MR B PUSHILAL	MR. S SAHU
50	CRP(IO)/48/2022	RONMI BORA Versus INCLITS CORE VENTURES PVT. LTD. AND ANR.	MR. T CHAKRABORTY MR. D CHOUDHURY	MR G PATHAK MS K DEKA MR I UDDIN
51	CRP(IO)/56/2022	MD. BABUL RAHMAN Versus KISHAN GOPAL AGARWALLA AND 4 ORS.	MR. K SINGHA MRS. P BARUAH MR A K SINGHA	MR. P K GARODIA
52	Tr.P.(C)./93/2022	SMTi. TRISHNA DEVI Versus ANJAN SARMA	MR. K K PARASAR	MR M RANA MD. I AHMED
53	Tr.P.(C)./114/2022	ANITA CHAKRABORTY Versus SUKALYAN CHAKRABORTY	MR. M DUTTA MR. A LAHKAR	MR. D P BORAH MS. S BORO MR B PAUL

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRABORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,27th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./163/2023	MD SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
2	Bail Appln./299/2023	AHIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
<u>MOTION</u>				
3	Crl.Pet./1157/2022 FIXED	JERINA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
4	Crl.Pet./1334/2022 FIXED	SANTOSH JAISWAL AND 2 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. M BISWAS MR M BASUMATARI MS M DAS	SC, CBI
5	Crl.Pet./71/2023	MD ABDUL KALAM Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
6	AB/219/2023	BARUN TALUKDER Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
7	AB/220/2023	TUNKU ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
8	AB/223/2023	KAMAL HUSSAIN @ TUTA AND ANR Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
9	AB/224/2023	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
10	AB/229/2023	KAUSHIK DAS Versus THE STATE OF ASSAM	MR. S BIKASH MR. D BHUYAN	PP, ASSAM

11	AB/232/2023	PAUL TERANG Versus THE STATEOF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
ADMISSION				
12	Tr.P.(CrI.)/18/2020	ARPAN PAUL AND ANR Versus SMTI. SONALI DEBNATH	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR B ACHARYYA MS. M ACHARYYA
BAIL HEARING (BA)				
13	Bail Appln./3483/2022 WITH LCR, FIXED	BIPIN GOGOI ALIAS PUTOU GOGOI Versus THE STATE OF ASSAM	MR. R SARMA MS. J TAMULI	PP, ASSAM
14	Bail Appln./3576/2022 WITH LCR, FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
15	Bail Appln./3667/2022 FIXED	RAHIM ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
16	Bail Appln./45/2023 FIXED	IMDADUL ISLAM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
17	Bail Appln./59/2023 FIXED	KRISHNA SAHANI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
18	Bail Appln./85/2023 FIXED	RAHUL GHORSANI@GHORSANE Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
19	Bail Appln./87/2023 FIXED	JAYANTA HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
20	Bail Appln./90/2023 FIXED	KAMAL THAPA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
21	Bail Appln./93/2023 FIXED	MD MOYNAL HOQUE Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
22	Bail Appln./103/2023 FIXED	RIYAN ALI Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
23	Bail Appln./141/2023 FIXED	RAJIB BORAH @ MONU Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MS S Z HAYAT MS. S. KAR H. BHARALI	PP, ASSAM
24	Bail Appln./215/2023 FIXED	MURTAZA SABIR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
25	WITH Bail Appln./186/2023	NILUFA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
26	WITH Bail Appln./223/2023	INAMUL HOQUE@EMANUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
27	Bail Appln./221/2023 FIXED	JAMAL UDDIN@JAMAL AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN R I MONDAL	PP, ASSAM
28	WITH AB/3545/2022	JAMAL UDDIN @ JAMAL AND 2 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN R I MONDAL	PP, ASSAM

BAIL HEARING

29	AB/3799/2021 FIXED	NUR ALAM @ MD NUR ALAM Versus THE STATE OF ASSAM	MR P KATAKI MR. I CHOUDHURY MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM
30	AB/3932/2021 FIXED	AKRAM HAQUE @ AKARAM HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
31	AB/2364/2022 FIXED	FAZLUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
32	AB/2456/2022 FIXED	LABANYA PRASHAD MAZUMDAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
33	AB/2516/2022 FIXED	DR. MONGVE KRO AND ANR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MD F FARIDI	MR J P DAS MR. P D NAIR MR G ALAM MR. H ROHMAN PP, ASSAM
34	AB/3017/2022 FIXED.	NURUL HUDA Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
35	AB/3181/2022 FIXED	TARUN SONOWAL Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
36	AB/3252/2022 FIXED	SANJAY DAIMARY Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
37	AB/3272/2022 FIXED	EB Aidul HOQUE CHOWDHURY AND 10 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
38	AB/3429/2022 FIXED	MD. ASHIQUL ISLAM @ ASHIK RABBANI Versus THE STATE OF ASSAM	MR. Z HAMMAD	PP, ASSAM
39	AB/3611/2022 FIXED	BONGPI BEYPI @ RUPJILI BEYPI AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	
40	AB/3714/2022 FIXED	MD. JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A HUSSAIN	PP, ASSAM
41	AB/3724/2022 FIXED	PARAMBAL DAS Versus THE STATE OF ASSAM	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
42	AB/3729/2022 FIXED	JAHIRUL HOQUE @ JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
43	AB/3742/2022 FIXED	MD. MUJAMMIL HUSSAIN @ MUJAMMIL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A I HUSSAIN MR. S H ZAMAN MS R DEKA	PP, ASSAM
44	AB/3747/2022 FIXED	ALTAF SK@HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
45	AB/3835/2022 FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
46	AB/59/2023 FIXED	JOBED ALI Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
47	AB/64/2023 FIXED	VIJAY SINGH AND ANR Versus THE STATE OF ASSAM	MS M BORAH	PP, ASSAM

48	AB/68/2023 FIXED	JIBAN CH PODDAR AND ANR Versus THE STATE OF ASSAM	MR. K C ROY	PP, ASSAM
49	AB/81/2023 FIXED	ABED ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
50	AB/83/2023 FIXED	MUJAKIR AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
51	AB/92/2023 FIXED	NUR ISLAM @ NURUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
52	AB/119/2023 FIXED	FAZLUR HOQUE@FAZLUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM

ORDERS

53	Tr.P.(CrI.)/23/2018	ARFAN ALI @ BABLU Versus RINI BEGUM	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	
54	Tr.P.(CrI.)/11/2020	SMTI. PAPIYA PALIT DEY Versus SUBRATA DEY AND 3 ORS.	MR. M AHMED	
55	CrI.Pet./923/2022 WITH LCR 2 FILES, FIXED	SANDEEP TEKRIWAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM

HEARING

56	CrI.Pet./303/2016 WITH LCR 1 FILE, B/O	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
	WITH I.A./1592/2016 in CrI.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
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9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
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14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
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17)	MR. S P ROY	25-01-2023	To	28-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./293/2023	RANA SAHA Versus THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
2	Bail Appln./297/2023	MD AINUL HOQUE Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
3	Bail Appln./303/2023	MINTUL ALI @ MINTUL ALI @ RAJU Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
<u>MOTION</u>				
4	Crl.Pet./1301/2022	ARCHITA DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
5	Crl.Pet./6/2023 FIXED	ABDUL WAHED JODDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. N UDDIN MR S K CHHETRY	MR G SAROWAR (r2,r3) MR. M ISLAM (r2,r3) PP, ASSAM
6	Crl.Pet./21/2023 FIXED	JAHANGIR ALOM Versus THE STATE OF ASSAM	MD H R AHMED MR S ISLAM MD S A MONDAL	PP, ASSAM
7	Crl.Rev.P./31/2023	MD NURUL AHMED Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
8	Crl.Rev.P./32/2023	SURJYA MOHAN BISWAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS	PP, ASSAM
9	Crl.Rev.P./33/2023	NIRUPAM CHANDRA GHOSH Versus THE STATE OF ASSAM AND ANR	MR. A C SARMA MR J K Bhuyan MR G BHARADWAJ MR N BRAHMA	PP, ASSAM
10	Crl.Rev.P./35/2023	ANIMESH GHOSH Versus MAMANI GOPE	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	

11	Crl.Rev.P./36/2023	RAJESH KHAN @ RAJESH ALI KHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	PP, ASSAM
12	Crl.Pet./70/2023	BIJOY KUMAR GHADAI AND ANR Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
13	AB/218/2023	MD MANIR UDDIN Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
14	AB/222/2023	DILWAR HUSSAIN MIRZA Versus THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED A. KHANAM	PP, ASSAM
15	AB/226/2023	IMAMUL MIAH@IMAMUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
16	AB/228/2023	STIPHAN NAG Versus THE STATE OF ASSAM	MR RL PHUKAN MD A SAHAD MR. M H ALI	PP, ASSAM
17	AB/230/2023	CHITTA KAMAL BEZBORAH Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
18	AB/234/2023	JAHANARA RAHMAN Versus THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
19	AB/236/2023	NURUL HUSSAIN Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
ADMISSION				
20	Crl.Pet./469/2018 FIXED	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
21	Tr.P.(Crl.)/23/2022	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS MS. J GHOSH
22	Tr.P.(Crl.)/29/2022 FIXED	AL KURANUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR S PRODHANI	MR L TASHI (r-2) PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./66/2023 B/O	RAMJAN ALI Versus THE STATE OF ASSAM	MS A BEGUM MR. A HOQUE	PP, ASSAM
24	Bail Appln./152/2023 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	PP, ASSAM
25	Bail Appln./169/2023 FIXED	MD. GULJAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
26	Bail Appln./204/2023 FIXED	JAKARIYA HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
27	Bail Appln./230/2023 FIXED	PRASANNA BAISHYA @ PRASHANNA BAISHYA Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
28	Bail Appln./235/2023 FIXED	CHANDRA RABHA AND ANR. Versus THE STATE OF ASSAM	MD A S AHMED	PP, ASSAM
BAIL HEARING				

29	AB/1111/2022	HANUFA BEGUM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
30	AB/1564/2022 FIXED	MOJNUR ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM
31	AB/2446/2022	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
32	AB/2465/2022	SOPIOR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
33	AB/2569/2022 FIXED	HILAL UDDIN @ HILAL UDDIN LASKAR AND 3 ORS Versus THE STATE OF ASSAM	MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
34	AB/2665/2022	NILIM DUTTA @ SRI PRITHVIJEET DUTTA AND ANR. Versus THE STATE OF ASSAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI	PP, ASSAM
35	AB/3233/2022 FIXED	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
36	AB/3489/2022 FIXED	PREMKUMAR SUKUMAR ALIAS S PREM KUMAR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
37	AB/3756/2022 FIXED	PUNA TANTI Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
38	AB/3761/2022 FIXED	JAHANGIR ALAM LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	PP, ASSAM
39	AB/3788/2022 FIXED	ESMUL HOQUE @ NAZIR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
40	AB/3826/2022 FIXED	SADDAM ALI Versus THE STATE OF ASSAM	MR. S U AHMED MR. B HUSSAIN	PP, ASSAM
41	AB/3847/2022 FIXED	MD. AKMAL HUSSAIN Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
42	AB/12/2023 FIXED	MD. ENAJ HUSSAIN Versus THE STATE OF ASSAM	MR. M KHATANIAR MRS. K M TALUKDAR	PP, ASSAM
43	AB/16/2023 FIXED	PAWAN AGARWAL Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
44	AB/53/2023 FIXED	MD JAIN UDDIN Versus THE STATE OF ASSAM	MR P SONOWAL MR A DEKA MR. S DEORI	PP, ASSAM
45	AB/76/2023 FIXED	JUPITARA BAISHYA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

ORDERS

46	CrI.A./439/2019 WITH LCR 5 FILES, B/O	SRI BIKI MANDAL @ BIKI MONDAL Versus STATE OF ASSAM AND ANR	MR. A K GUPTA MR. N HASAN MR. R S MISHRA MS. S KAKATI MR. A HASAN MR. I K BURAGOHAJIN	PP, ASSAM
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47	Crl.Pet./217/2021 WITH LCR 1 FILE, FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
48	Crl.Pet./1286/2022 FIXED	THE STATE OF ASSAM AND ANR. Versus FAIJUDDIN AHMED @ FAIJUDDIN AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI ADDL. AG,ASSAM	
49	Crl.Pet./1295/2022 FIXED	KUSUM BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B BORA MR. A BORUA	PP, ASSAM
50	Crl.Pet./1327/2022 FIXED	SHIBANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S BANIK MR. D. BORAH	PP, ASSAM
51	I.A.(Crl.)/37/2023 AB 3792/2022(D/O) in AB/3792/2022	ANISUL ISLAM AHMED Versus SHYAMAL CHANDRA RAY AND ANR	MR. M AHMED	PP, ASSAM
HEARING				
52	Crl.Rev.P./212/2019 B/O	GAYATRI DEKA Versus THE STATE OF ASSAM AND ANR.	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID PP, ASSAM
WITH				
53	Crl.Rev.P./247/2019	SMT GAYATRI DEKA Versus THE STATE OF ASSAM AND ANR.	MS B DEVI MS. S D SAIKIA	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID PP, ASSAM
54	Crl.Rev.P./283/2022 WITH LCR 4 FILES, FIXED	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN
55	Crl.Pet./798/2022 WITH LCR 1 FILE, FIXED	AMIT KUMAR DEBBARMA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM
56	Crl.Pet./975/2022 B/O	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. R BORUAH	20-01-2023	To	30-01-2023
9)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
10)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
11)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
12)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
13)	MR. D NANDI	25-01-2023	To	31-01-2023
14)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
15)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
16)	MR. R SARMAH	27-01-2023	To	05-02-2023
17)	MR. S P ROY	25-01-2023	To	28-01-2023